

Fake 'UK doctor' did heart surgeries, may've killed 7

TIMES NEWS NETWORK

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Narendra Vikramaditya Yadav, the suspect, has gone missing after a complaint was filed against him. Neither district collector Sudhir Kocher nor Damoh chief medical and health officer Dr Mukesh Jain could be contacted despite multiple attempts.

Deepak Tiwari, the district president of the Child Welfare Committee, who raised the issue, said several families had alerted the administration after noticing discrepancies in Yadav's and credentials.

"I came to know that the internal report submitted to the collector has referred to deaths of seven patients who were operated on by the quack, but we think the toll must be around 12," Tiwari told TOI.

Yadav allegedly has a criminal case against him in Hyderabad. He had failed to provide any legitimate identification or medical certificate when questioned.

Priyank Kanungo, a member of National Human Rights Commission, claimed in a social media post that govt money has been misused by the hospital.

Bhondsi jail has just 1 doctor for over 2K inmates, says NHRC



Gangsters are also using phones in the jail

GURUGRAM: Gangsters using mobile phones, lack of 5G signal jammers, no female medical staff and just one doctor to attend over 2,800 inmates, these were some issues that the National Human Rights Commission's (NHRC) found during inspection at Gurugram's Bhondsi jail.

The inspection was carried out by the NHRC's Special Monitor Balkrishna Goyal on Tuesday.

During his inspection, Goyal found out that there was only one doctor. Also, no woman doctor is in the jail for female inmates which raises concerns about how sick women would discuss their health issues with the male doctor, an NHRC official said. A senior jail official admitted to the shortage of medical staff in jail.

Three posts are sanctioned for medical officers in the jail but only one is appointed. As there is just one doctor in the prison, he

refers the sick inmates to civil hospital in Gurugram, the official said

Along with knowing about the well-being of all the prisoners in the Bhondsi jail, Goyal also enquired about the facilities being provided to them and the behavior of the jail administration.

He also inspected the jail's kitchen and expressed satisfaction over the food being provided to the inmates.

"The Bhondsi jail has only 2G signal jammers, so 5G networks are operational on mobile phones. Taking advantage of this, several gangsters lodged in the jail are reportedly using mobile phones inside," Goyal said.

According to an official, as of December 2024, a total of 2,898 inmates are lodged in jail against a sanctioned capacity of 2,412. The inmate population comprised 2,269 male undertrials, 80 female undertrials, 532 male convicts and 17 female convicts. AGENCIES



Man posing as UK surgeon 'performs surgeries, causes deaths' in MP

Bhopal: Authorities in MP's Damoh district are investigating a case of medical fraud after a man posing as a British heart surgeon allegedly performed surgeries at a private missionary hospital, resulting in multiple patient deaths within a month.

Damoh Child Welfare Committee president Deepak Tiwari alleged that Dr N John Kem — a UK-based cardiologist — had a different name and allegedly "used forged credentials to secure employment and conduct complex heart procedures".

NHRC member Priyank Kanoongo said an investigation would be conducted. On X, Kanoongo wrote: "A case has come to light involving the untimely deaths of seven people during heart surgeries performed by a fake doctor at a missionary hospital under the guise of treating heart disease. According to the complaint, the missionary hospital is covered under the Prime Minister's Ayushman Bharat scheme, and government funds have also been misused".

"We are looking into allegations first and then take action," a senior police officer said. **ENS**



फर्जी डॉक्टर ने की हार्ट सर्जरी, सात की मौत

दमोह (मध्य प्रदेश), एजेंसी। मध्य प्रदेश के दमोह शहर में निजी मिशनरी अस्पताल में एक फर्जी डॉक्टर बन कई हार्ट सर्जरी कर डाली। सर्जरी के बाद करीब सात मरीजों की मौत हो गई। घटना का पता चलने पर दमोह कलेक्टर ने मामले की जांच के आदेश दिए हैं।

मामले पर **राष्ट्रीय मानवाधिकार आयोग** भी सख्त हो गया है। आरोपी फर्जी डॉक्टर ने खुद को ब्रिटेन का एक प्रसिद्ध कार्डियोलॉजिस्ट डॉ. एनजोन केम बता कर नौकरी हासिल की थी। स्थानीय मीडिया के अनुसार आरोपी ने कथित तौर पर अस्पताल में कई मरीजों की हार्ट सर्जरी की। जिन

- धोखे से अस्पताल में नौकरी हासिल की
- जिला अधिकारी ने जांच का आदेश दिया

मरीजों का ऑपरेशन किया गया, उनमें से कई की कुछ ही समय में मृत्यु हो गई। चाइड वेलफेयर कमिटी के जिला अध्यक्ष और एडवोकेट दीपक तिवारी ने बताया कि दमोह में वर्षों से मिशनरी अस्पताल संचालित है। तिवारी ने घटना के बारे में बात करते हुए बताया कि मरीजों का आधिकारिक आंकड़ा सात है लेकिन मरने वाले मरीजों की संख्या इससे अधिक है।

NHRC carries out inspection at Gurugram's Bhondsi jail

PIONEER NEWS SERVICE ■ Gurugram

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Balkrishna Goyal also visited an old age home located in Mandawar village in Sohna area and took stock of the services and facilities being provided there.

Govt to take over three power projects from SJVNL, 2 from NHPC

SHIMLA, APRIL 5

The state government today decided to take over the Sunni, Luhri and Dhaulasidh power projects being executed by Satluj Jal Vidyut Nigam Ltd (SJVNL) and take back the Baira Siul and Duggar projects in Chamba district. It sought an enhanced share of free power and return of hydroelectric projects after 40 years.

The Cabinet that met under the chairmanship of Chief Minister Sukhvinder Singh Sukh took the decision to take over the 382 MW Sunni, 210 MW Luhri Stage-I and 66 MW Dhaulasidh power projects being executed by the SJVNL. It also decided to take over the 180 MW Baira Siul located on a tributary of the Ravi and the 500 MW Duggar project on the Chenab in the Pangri area of Chamba district. National Hydro Power Corporation (NHPC) Ltd is running both projects.

"The Cabinet today decided that the Central Government and the SJVNL be intimated about its decision to take over the Sunni, Luhri and Dhaulasidh projects. An independent evaluator will be appointed to assess the actual expenditure that has been made and how much work has been accomplished on the three projects being executed by the SJVNL," said Industries Minister Harsh-

wardhan Chauhan while briefing mediapersons after the Cabinet meeting.

The Cabinet also gave nod to the appointment of an Administrator for the takeover of the 180 Baira Siul project. "The Himachal Government has the right to take back all projects, which are 40 years old or more. The Baira Siul project was completed in 1982 and now the government has decided to take it back," he added.

Chauhan said that the previous BJP government had signed no implementation agreements while allotting these projects. "Himachal's interests were compromised as it would get only 12 per cent free power while the Congress government is of the firm opinion that the state should get an enhanced power share at the rate of 12 per cent, 18 per cent and 30 per cent and the return of the projects after 40 years," he added.

The decision does not come as a surprise as the Chief Minister had raised the issue with the Central Government and Union Power Minister Manohar Lal Khattar on several occasions. In fact, a deadline of January 15 was set for resolving the dispute over enhanced free power share in the Sunni, Luhri and Dhaulasidh projects allotted to the SJVN by the previous BJP government. — TNS

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Deepak Tiwari, the district president of the Child Welfare Committee, who raised the issue, said several families had alerted the administration after noticing discrepancies in Yadav's and credentials.

"I came to know that the internal report submitted to the collector has referred to deaths of seven patients who were operated on by the quack, but we think the toll must be around 12," Tiwari told TOI.

Yadav allegedly has a criminal case against him in Hyderabad. He had failed to provide any legitimate identification or medical certificate when questioned.

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NHRC member Priyank Kanoongo said an investigation would be conducted. On X, Kanoongo wrote: "A case has come to light involving the untimely deaths of seven people during heart surgeries performed by a fake doctor at a missionary hospital under the guise of treating heart disease. According to the complaint, the missionary hospital is covered under the Prime Minister's Ayushman Bharat scheme, and government funds have also been misused".

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Fake doc performs heart surgery in missionary hospital, kills seven

Agencies

DAMOH

The district officials are investigating allegations of a fake doctor performing heart surgery on patients, who allegedly killed at least 7, in a private missionary hospital in Damoh city of the state.

As reports of 7 deaths within a month in the hospital raised alarms in the area, it has been alleged that a person, N John Kem, took up the job in the Christian missionary hospital, impersonating a famous British doctor by the same name, claiming to be a cardiologist. He then subsequently performed heart surgeries on patients. The patients who underwent surgery died later on, officials said.

Upon further investigation, the accused's real name was revealed to be Narendra Vikramaditya Yadav. Earlier, Deepak Tiwari, an advocate and district president of the Child Welfare Committee, claimed that while the official death toll is 7, the actual count is much higher. The advocate had filed a complaint with the Damoh District Magistrate earlier.

"Some patients, who did not die, they came to us and

Accused took up job in the hospital, impersonating a famous British doc

told us about the incident that they had taken their father to the hospital, and the guy was ready to operate, but they were a bit apprehensive, so they took their father to Jabalpur. We then got to know that there is this fake doctor working the hospital; the real guy is in Britain, and this guy's name is Narendra Yadav. There is a case against him in Hyderabad, and he has never shown his real documents," Tiwari told ANI.

Priyank Kanoongo, a member of the National Human Rights Commission, said that the missionary hospital was also receiving money from the government under the Ayushman Bharat scheme.

"We got a complaint that a fake doctor has performed surgery on patients in the missionary hospital. We were also told that the missionary hospital is also involved with the Ayushman Bharat scheme and taking money from the government for it. This is a serious complaint; we have taken cognisance of the matter, and an investigation

is currently going on," Kanoongo told ANI.

Following the allegations, the district investigating team seized all documents from the hospital. During the investigation, it was revealed that the impersonator had filed fake documents similar to the famous British doctor. The accused has been alleged to be involved in multiple controversies, including a criminal case registered in Hyderabad.

The Damoh district Collector, Sudhir Kochar, has said that he will give a statement after the investigation has concluded.

Abhishek Tiwari, Damoh SP, told ANI, "We are currently investigating the issue of the matter of multiple deaths in the missionary hospital." The fake doctor has been accused of posing as the British doctor N John Kem before, where in July of 2023, he had tweeted (now known as X), asking for Uttar Pradesh Chief Minister Yogi Adityanath to be sent to France to stop the riots which ensued then. The tweet was subsequently mocked by multiple leaders at the time. The person has also posted purportedly photoshopped pictures with UP CM Yogi Adityanath under a fake name.



'Fake' doc hired by MP hosp, 7 died after heart ops done by him

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Bhopal: Authorities in Madhya Pradesh are investigating allegations that a man hired by a missionary hospital in Damoh district as a 'highly skilled cardiologist' from the UK was a fraud, whose surgeries killed anywhere from seven to a dozen people in less than a month.

The suspect, whose real name could be Narendra Vikramaditya Yadav, allegedly posed as UK doctor N John Kem. It is alleged the hospital hired him even though he did not possess valid medical qualifications. Yadav allegedly also has a **criminal case against him in Hyderabad**, and had failed to provide any valid medical certificates.

► **Continued on P10**

Actual number of victims may be higher, fear local authorities

► **From P 1**

He is accused of performing risky heart surgeries on unsuspecting patients, many of whom died shortly after undergoing the procedures. Local authorities fear the actual number of victims could be higher.

The suspect has gone missing after the complaint.

Neither district collector Sudhir Kocher nor Damoh chief medical and health officer Dr Mukesh Jain could be contacted for their versions despite multiple attempts.

Deepak Tiwari, district CWC president, said several families alerted the administration after they noticed discrepancies in Yadav's qualifications and credentials.

"I came to know that the internal report submitted to the collector has referred to deaths of seven patients who were operated on by the quack, but we think the toll must be around 12," Tiwari told TOI.

Priyank Kanungo, a member of NHRC, said in a social media post that the hospital is associated with PMAY.

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Some patients, who were sceptical of the doctor's expertise, took their relatives to a different hospital in Jabalpur, where it was discovered that Yadav was impersonating a foreign-trained cardiologist.

"I came to know that the internal report submitted to the collector has referred to deaths of seven patients who were operated on by the quack, but we think the toll must be around 12," Tiwari told **TOI**.

Yadav allegedly also has a criminal case against him in Hyderabad, and had failed to provide any legitimate identification or medical certificates when questioned.

Priyank Kanungo, a member of National Human Rights Commission, said in a social media post that the hospital is associated with Prime Minister Ayushman Yojana. Hence, govt money has also been misused, he said.

तहकीकात : 7 मरीजों की मौत की शिकायत पर जांच

फर्जी कार्डियोलोजिस्ट बनकर किए ऑपरेशन, दो की मौत

पत्रिका न्यूज नेटवर्क

patrika.com

दमोह(मध्यप्रदेश). दमोह के मिशन अस्पताल में लंदन के कार्डियोलोजिस्ट से मिलता जुलता नाम कर रखकर फर्जी हृदय रोग विशेषज्ञ द्वारा मरीजों के ऑपरेशन करने का मामला सामने आया है। बाल कल्याण समिति के अध्यक्ष दीपक तिवारी की ओर से फर्जी कार्डियोलोजिस्ट नरेंद्र यादव उर्फ डॉ. एन.केम जॉन के खिलाफ की गई शिकायत के बाद प्रशासन और राष्ट्रीय मानवाधिकार आयोग ने जांच शुरू कर दी है। शिकायत में ऑपरेशन से फरवरी में सात मरीजों की मौत का आरोप लगाया गया है हालांकि अभी तक मरने वाले दो मरीजों के नाम सामने आए हैं। फर्जी डॉक्टर गायब है जिसकी तलाश की जा रही है। शिकायती पत्र और

दो मृतकों के नाम ही आए सामने

अस्पताल में हार्ट की सर्जरी के बाद जान गंवाने वाले सात मरीजों में से दो मृतकों के नाम सामने आए हैं। एक पुराना बाजार की रहीसा बंगम और दूसरे हिंडोरिया के मंगल सिंह राजपूत हैं।

अधिकारियों से मिली जानकारी के अनुसार उत्तराखंड के नरेंद्र ने लंदन के कार्डियोलॉजिस्ट डॉ. जॉन एन. केम से मिलता जुलता खुद का नाम डॉ. एन.केम.जॉन बताया। बाल कल्याण समिति के अध्यक्ष दीपक तिवारी ने मानवाधिकार आयोग में शिकायत की तो प्राथमिक जांच में यह फर्जीवाड़ा सामने आया।

दमोह के मिशन अस्पताल मामले की जांच से पहले पत्रिका में पढ़िए हकीकत

लंदन का हृदय रोग विशेषज्ञ बन दिल की सर्जरी, 7 मौतें

पहले छिपाया...राज खुला, अब अस्पताल को नोटिस

जिन मरीजों की मौतें, उनमें से दो के परिजन को 'पत्रिका' ने ढूंढ निकाला

मौत बांटने वाला फर्जी डॉक्टर फरार, जांच को कल आएगी दिल्ली से टीम



पत्रिका पड़ताल

अस्पताल में एजेंसी के जरिए उत्तराखंड का युवक नियुक्त, डिग्री भी नहीं जांची

पत्रिका न्यूज नेटवर्क
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दमोह. लंदन के कार्डियोलॉजिस्ट के नाम से मिलता नाम रख उत्तराखंड के नरेंद्र यादव ने दमोह के मिशन अस्पताल में नौकरी की। दिल के मरीजों की सर्जरी की और फरवरी में 7 मरीजों की मौत हो गई। बाल कल्याण समिति अध्यक्ष दीपक तिवारी ने मानवाधिकार आयोग से शिकायत की, तब मामला खुला। आरोपी फरार हैं। राष्ट्रीय मानवाधिकार आयोग सदस्य प्रियंक कानूनगो ने कहा, सोमवार को दिल्ली से जांच टीम आएगी। प्रशासन ने मृतकों के नाम पर चुप्पी साध ली है। इस बीच 'पत्रिका' ने मृत 2 के परिजनों को ढूंढ निकाला। एक पुराना बाजार-2 की रहीसा बेगम, दूसरे हिंडोरिया के मंगलसिंह राजपूत हैं। मामला सामने आया तो सीएमएचओ ने अस्पताल को नोटिस देने की बात कही है।

मां को खोने के बाद आपबीती सुनाते रो पड़ा बेटा



रहीसा बेगम

पुराना बाजार नंबर-2 की रहीसा बेगम (63) के बेटे नबी कुरैशी ने बताया, मां को सीने में दर्द उठा। 10 जनवरी को जिला अस्पताल ले गए। डॉक्टरों ने मिशन अस्पताल भेज दिया। 'आयुष्मान' से इलाज होना था। मिशन अस्पताल में 50 हजार रुपए मांगे गए। बिना जांच रुपए मांगे तो मां को निजी अस्पताल में डॉ. डीएम संगतानी के पास ले गए। उन्होंने मिशन अस्पताल में भर्ती करा दिया। 5 हजार रुपए जमा किए। कार्डियोलॉजिस्ट

डॉ. एन जॉन केम ने जांच कराई। रिपोर्ट में एक नस 92 तो दूसरी 85% ब्लॉक मिली। डॉ. केम ने कहा-सर्जरी होगी। यह कहते ही नबी फफक पड़े। कुछ देर खामोशी...हाथों से आंसू पीछते हुए बोले-14 जनवरी को मां को भर्ती कराया। 15 जनवरी को सर्जरी हुई और ओटी में ही मौत हो गई। हमसे डॉक्टर ने कहा-सर्जरी के दौरान दूसरा हार्ट अटैक आया था। 15 दिन बाद जांच रिपोर्ट दी। पहले हमने सामान्य मौत माना, अब लग रहा है बड़ी गड़बड़ी हुई है।

(मामले में पत्रिका टीम अस्पताल पहुंची तो पीआरओ विलीप खरे नहीं मिले। कर्मचारी ने बताया कि वे बाहर हैं। उन्हें फोन भी लगाया गया, पर उन्होंने रिस्वीव नहीं किया।)

अब अस्पताल प्रबंधन को थमाया नोटिस

अब मामला सामने सामने आया तो सीएमएचओ डॉ. मुकेश जैन का कहना है, जांच चल रही है। अस्पताल प्रबंधन को नोटिस दिया है। कलेक्टर सुधीर कुमार कोचर ने बताया कि मैं अभी कुछ नहीं कह सकूंगा। जांच के नतीजे आते ही पूरी जानकारी दी जाएगी।

लंदन में कार्डियोलॉजिस्ट डॉ. जॉन एन केम, दमोह में नरेंद्र बना डॉ. एनकेम जॉन बताते हैं, लंदन में डॉ. जॉन एन. केम कार्डियोलॉजिस्ट हैं। आरोपी नरेंद्र यादव ने उनके नाम में उलटफेर कर अपना नाम डॉ. एनकेम जॉन बताया। वह दावे करता था कि वही लंदन का कार्डियोलॉजिस्ट है।

अस्पताल में नियुक्ति से जांच तक ऐसी धोखाधड़ी

आरोपी नरेंद्र की अस्पताल प्रबंधन ने सीधे नियुक्ति नहीं की। उसे एजेंसी के जरिए हायर किया। अस्पताल में दिए उसके दस्तावेज में भी उसका नाम एन. जॉन केम लिखा है। किस एजेंसी से हायर किया, उसका नाम पता नहीं चला है। प्रबंधन ने बिना दस्तावेज की जांच के ही उसे नौकरी पर रखा।

तहकीकात : 7 मरीजों की मौत की शिकायत पर जांच

फर्जी कार्डियोलोजिस्ट बनकर किए ऑपरेशन, दो की मौत

पत्रिका न्यूज नेटवर्क

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दमोह(मध्यप्रदेश). दमोह के मिशन अस्पताल में लंदन के कार्डियोलोजिस्ट से मिलता जुलता नाम कर रखकर फर्जी हृदय रोग विशेषज्ञ द्वारा मरीजों के ऑपरेशन करने का मामला सामने आया है। बाल कल्याण समिति के अध्यक्ष दीपक तिवारी की ओर से फर्जी कार्डियोलोजिस्ट नरेंद्र यादव उर्फ डॉ. एन.केम जॉन के खिलाफ की गई शिकायत के बाद प्रशासन और राष्ट्रीय मानवाधिकार आयोग ने जांच शुरू कर दी है। शिकायत में ऑपरेशन से फरवरी

में सात मरीजों की मौत का आरोप लगाया गया है हालांकि अभी तक मरने वाले दो मरीजों के नाम सामने आए हैं। फर्जी डॉक्टर गायब हैं जिसकी तलाश की जा रही है।

शिकायती पत्र और अधिकारियों से मिली जानकारी के अनुसार उत्तराखंड के नरेंद्र ने लंदन के कार्डियोलॉजिस्ट डॉ. जॉन एन. केम से मिलता जुलता खुद का नाम डॉ. एन.केम.जॉन बताया। बाल कल्याण समिति के अध्यक्ष दीपक तिवारी ने मानवाधिकार आयोग में शिकायत की तो प्राथमिक जांच में यह फर्जीवाड़ा

सामने आया। सीएमएचओ डॉ. मुकेश जैन का कहना है कि मिशन अस्पताल प्रबंधन को नोटिस दिया गया है। मामला जांच में है। आरोपी डॉक्टर की तलाश की जा रही है।

मामला जांच में है, जांच पूरी होने के बाद ही कुछ बताया जा सकेगा। -

सुधीर कोचर, कलक्टर, दमोह

मिशन अस्पताल में 7 मरीजों की मौत की शिकायत पर जांच के आदेश दिए हैं। सोमवार को जांच के लिए दिल्ली से टीम दमोह जाएगी। -

प्रियंक कानूनगो, सदस्य राष्ट्रीय मानव अधिकार आयोग



भास्कर पड़ताल | जबलपुर मेडिकल कॉलेज पहुंचा मिशन अस्पताल की जांच का पत्र 20 फरवरी को शिकायत, 7 मार्च को जांच प्रतिवेदन आया, फिर भी कार्रवाई नहीं की और संदिग्ध डॉक्टर गायब हुआ

भास्कर संवाददाता | दमोह

ईसाई मिशनरी द्वारा संचालित मिशन अस्पताल में संदिग्ध कॉर्डियोलॉजिस्ट के द्वारा ऑपरेशन के दौरान डेढ़ माह में सात मरीजों की मौत होने के मामले में जिला प्रशासन की लापरवाही सामने आई है। मामले से जुड़ी शिकायत 20 फरवरी को कलेक्टर के पास की गई थी। कलेक्टर के आदेश पर सीएमएचओ ने 7 मार्च तक जांच करके प्रतिवेदन भी कलेक्टर को भेज दिया था, लेकिन आगे कोई कार्रवाई नहीं हुई। जिससे आरोपी को मौका मिल गया और वह भागने में सफल हो गया। डेढ़ माह में जब कोई बड़ी कार्रवाई नहीं हुई तो मामले की शिकायत राष्ट्रीय मानव अधिकार आयोग में की गई थी। जिसके बाद आयोग के सदस्य प्रिंसक कम्पूगो ने इसे संज्ञान में लिया

और जांच के आदेश दिए।

इधर जांच में सबसे ज्यादा पंच कॉर्डियोलॉजिस्ट को लेकर फंसा है। दरअसल जिले में कॉर्डियोलॉजिस्ट नहीं है। कलेक्टर ने पहले सागर मेडिकल कॉलेज से कॉर्डियोलॉजिस्ट बुलाया, लेकिन वहां पर नहीं मिला। इसलिए अब जबलपुर मेडिकल कॉलेज को पत्र लिखा गया है। लेकिन अभी तक वहां से कोई टीम नहीं आई है। शिकायतकर्ता दीप्ति तिवारी ने बताया कि उन्होंने कलेक्टर के लिए 20 फरवरी को शिकायत की थी। उन्हें पूरे मामले से अवगत कराया था। कलेक्टर ने सीएमएचओ को जांच के लिए कहा था। 7 मार्च को जांच प्रतिवेदन आया, लेकिन कोई कार्रवाई नहीं हुई। जिस पर उन्होंने इस प्रकरण को कलेक्टर आयोग के पास भेजा था। इसे अब 24 मार्च को आयोग ने संज्ञान



असली डॉक्टर।



फर्जी डॉक्टर

लिया है। जबकि 12 से 15 फरवरी के बीच में डॉक्टर यहां से फरार हो गया था। उसके बारे में प्रबंधन को भी कोई जानकारी नहीं है। इधर मामला सामने आने के बाद दूसरी दिन भी जांच जारी रही। सीएमएचओ डॉक्टर मुकेश जैन और डीएचओ विक्रान्त चौहान ने जांच प्रतिवेदन तैयार किए।

इस संबंध में मिशन अस्पताल की प्रबंधक पुष्पा खरे: इन्होंने शनिवार को मामले से जुड़ी जानकारी देने की बात कही, लेकिन अस्पताल में नहीं मिली।

4 माह में 12 से 15 ऑपरेशन की सूचना

शिकायतकर्ता दीप्ति तिवारी ने बताया कि निजी मिशन अस्पताल में 4 माह के बीच में 15 से 20 ऑपरेशन फर्जी नॉरेंड्र यादव ने किए हैं। जो खुद को 'डॉ. नॉरेंड्र जॉन केम' लंदन में पढ़ा हुआ कॉर्डियोलॉजिस्ट बताता है। जबकि लंदन का डॉक्टर एनजोन केम डॉक्टर प्रसिद्ध कॉर्डियोलॉजिस्ट हैं और उसने स्वयं इसका विरोध किया था। जो सोशल मीडिया मौजूद है। उन्होंने बताया कि यह नॉरेंड्र जॉन केम नामक व्यक्ति नॉरेंड्र यादव के नाम से जाना जाता है। जबकि उसके आधार कार्ड में नॉरेंड्र जॉन केम लिखा है और देहरादून का रहने वाला बताया गया है। इसके खिलाफ देहरादून में भी इसी तरह के मामले हैं।

इन बिंदुओं पर जांच

आयोग ने अपनी जांच में कई बिंदु शामिल किए हैं। इसलिए आयोग की टीम तीन दिन तक यहां पर ठहरेगी। जांच के लिए जो-जो जानकारी मांगी गई है। उसमें मिशन अस्पताल की मान्यता की तिथि, पदस्थ डॉक्टरों की संख्या, नियुक्ति करने वाले का नाम और अस्पताल को प्रधानमंत्री आयुष्मान योजना के तहत किए गए भुगतानों की लिस्ट शामिल है। इसका बकायदा सीएमएचओ ने फॉर्मेट बनाकर मिशन अस्पताल भिजवाया है। ताकि पूरी जानकारी मिल सके। इधर आयोग की जांच में कलेक्टर, एसपी, सीएमओ, ड्रग इंस्पेक्टर को शामिल किया गया है।

सवालों के घेरे में मिशन अस्पताल : तीन महीने में सात मरीजों की मौत होने का आरोप

आरोपों को लेकर राष्ट्रीय मानव अधिकार आयोग में हुई शिकायत, जांच के निर्देश

नईदुनिया प्रतिनिधि, दमोह: नगर में मिशनरी संस्था द्वारा संचालित मिशन अस्पताल प्रबंधन एक बार फिर गंभीर आरोपों के घेरे में हैं। दमोह निवासी शिकायतकर्ता दीपक तिवारी का आरोप है कि जनवरी से मार्च 2025 के बीच इलाज के दौरान करीब सात लोगों की मौत गलत तरीके से इलाज किए जाने से हो गई है।

जांच में मौतों की संख्या और भी बढ़ सकती है। शिकायत के बाद राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो ने मामले की जांच के आदेश दिए हैं। गंभीर आरोपों के संबंध में अस्पताल प्रबंधन का कोई पक्ष सामने नहीं आया है।

यह है मामला : शिकायतकर्ता दीपक तिवारी के अनुसार मिशन अस्पताल के कार्डियोलॉजी विभाग में जनवरी से मार्च 2025 तक कई लोगों कि मृत्यु कार्डियोलॉजी विभाग मिशन अस्पताल दमोह के आयुष्य व अनाधिकृत डाक्टर के इलाज से हुई है। मिशन अस्पताल में कार्डियोलॉजी विभाग में डेढ़ माह में डा. एनजोन केम द्वारा इलाज किया गया है।

आरोप है कि डा. एनजोन केम जो कार्डियोलॉजिस्ट बनकर अस्पताल में कार्य कर रहा था, उसका वास्तविक नाम नरेंद्र विक्रमादित्य यादव है। लापरवाही करते हुए मिशन अस्पताल में मौत की सूचना संबंधित थाने को नहीं दी गई है। यादव ने यूके के हृदय रोग विशेषज्ञ प्रोफेसर जान केम के नाम का दुरुपयोग किया है।

जान केम सेंट जार्ज यूनिवर्सिटी

मामले में शिकायत प्राप्त हुई थी। जांच की जा रही है जांच प्रतिवेदन के आधार पर आगामी कार्रवाई की जाएगी।

सुधीर कोचर,
कलेक्टर दमोह।

मिशन अस्पताल में हुई इस गंभीर अनियमितताओं के संबंध में जानकारी मिलने के बाद राष्ट्रीय मानवाधिकार आयोग को लिखित शिकायत दर्ज कराई गई है। जिस पर जांच के आदेश दिए गए हैं।

दीपक तिवारी,
शिकायतकर्ता।

आफ लंदन से हैं। मिशन अस्पताल प्रबंधन द्वारा कुछ समय पूर्व ही अस्पताल में कार्डियोलॉजी विभाग को शासन की योजना से जोड़ा गया था। इलाज के नाम पर आयुष्मान योजना से भी राशि ली गई है।

लंदन के कार्डियोलॉजिस्ट के नाम पर दमोह में प्रैक्टिस हार्ट का फर्जी डॉक्टर बन 15 ऑपरेशन किए; दावा-7 मौतें

सीएमएचओ जांच में दो मौतों की पुष्टि, कलेक्टर बोले- जांच जारी

आज राष्ट्रीय मानवाधिकार आयोग की टीम आएगी

भास्कर न्यूज़ | दमोह

दमोह के मिशन अस्पताल में लंदन के कार्डियोलॉजिस्ट डॉ. एनजोन केम के नाम पर नरेंद्र यादव नाम के फर्जी डॉक्टर ने ढाई महीने में 15 हार्ट ऑपरेशन कर डाले। आरोप है कि दिसंबर 2024 से फरवरी 2025



आरोपी नरेंद्र यादव

के बीच हुए इन ऑपरेशनों में 7 मरीजों की मौत हो गई। खुलासा होने के बाद आरोपी डॉक्टर यादव फरार हो गया है। राष्ट्रीय मानव अधिकार आयोग ने इसे गंभीरता से लिया है। रविवार को दो सदस्यीय टीम दमोह आएगी, जो सोमवार को पूरे मामले की पड़ताल करेगी। राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो बोले- 'रिपोर्ट के आधार पर आगे की कार्रवाई की जाएगी।'

सीएमएचओ डॉ. मुकेश जैन और डीएचओ डॉ. विक्रम चौहान की जांच में दो मौतों की पुष्टि की सूचना है। कलेक्टर सुधीर कोचर बोले- जांच चल रही है। अस्पताल प्रबंधक पूषा खरे का कहना है कि गलत आंकड़े पेश किए जा रहे। इधर, भास्कर ने उन दो मरीजों के परिजनों से बात की तो एक ने बताया कि जब मौत की वजह पूछने गए तो डॉक्टर गाड़ी से भाग गया।

मौत हुई तो कार लेकर भाग गया डॉक्टर



इस हॉस्पिटल में इलाज

मंगल सिंह (64) : गैस की शिकायत थी, हार्ट का ऑपरेशन कर दिया... कुछ घंटों में ही मौत



भरतला, पटेरा ब्लॉक के मंगल सिंह को 4 फरवरी को मंगल सिंह को गैस की तकलीफ हुई। बेटा जितेंद्र सिंह उन्हें मिशन अस्पताल लेकर गया। एंजियोग्राफी की गई। रिपोर्ट में बताया कि हार्ट अटैक का ऑपरेशन करना होगा। ऑपरेशन के कुछ घंटों में मौत हो गई। जितेंद्र बोले- 'ऑपरेशन से पहले और बाद में डॉक्टर नहीं मिले। एक 8 हजार रुपए का इंजेक्शन मंगवाया गया, लेकिन वो लगाया ही नहीं गया। पोस्टमार्टम की बात उठाई तो डॉक्टरों ने कहा कि ऑपरेशन हो गया है, क्यों शरीर की चीरफाड़ कराओ, शव ले जाओ। इसके बाद डॉक्टर कार लेकर निकल गया।'

रहीसा बेगम : इलाज के नाम पर बस दवाएं मंगवाते रहे, मौत के बाद फाइल भी नहीं दी



दमोह के करके मोहल्ला निवासी रहीसा बेगम को 12 जनवरी को सीने में दर्द हुआ। पहले जिला अस्पताल, फिर मिशन अस्पताल में भर्ती कराया गया। इलाज के नाम पर 50 हजार रुपए वसूले गए। रिपोर्ट में दो नसों में 90% ब्लॉकिज बताया गया। 15 जनवरी को ऑपरेशन हुआ और कुछ घंटों बाद रहीसा की मौत हो गई। बेटे नबी बोले- 'हर घंटे नई दवा मंगवाई गई। ऑपरेशन वाले दिन एक के बाद एक मरीज भेजे जा रहे थे, जैसे कोई प्रैक्टिस चल रही हो। मौत के बाद फाइल मांगी, लेकिन अस्पताल ने देने से इनकार कर दिया।'

श्रेष्ठ | पेज 10 पर

हार्ट का फर्जी डॉक्टर...

मामला-3: वक्त रहते डिस्चार्ज करा लिया, जान बच गई

**मरीज: आशाराम पटेल (दादा),
परिजन: कृष्ण पटेल**

31 जनवरी को तबीयत बिगड़ने पर आशाराम को मिशन अस्पताल लाया गया। जांच में हार्ट अटैक बताया गया और 50 हजार रुपए जमा कराए गए। लेकिन परिजनों को एंजियोग्राफी की रिपोर्ट और विडियो नहीं दिखाया गया। शक हुआ, तो तुरंत डिस्चार्ज कराकर जबलपुर मेडिकल कॉलेज ले जाया गया। वहाँ बिना ऑपरेशन के ही इलाज से सुधार हुआ। कृष्ण ने बताया- "मिशन अस्पताल में आयुष्मान कार्ड के नाम पर तमाम दवाएँ लिखीं और बिल बना दिए गए। इलाज से ज्यादा नजर कमाई पर थी। वक्त रहते बाहर ले गए, नहीं तो क्या होता, सोचकर डर लगता है।"

Hindustan Times

Fake 'British' doctor performs heart surgeries in Madhya Pradesh hospital, allegedly kills 7: Report

<https://www.hindustantimes.com/world-news/us-news/donald-trump-rejects-bidens-proposal-for-medicare-coverage-of-high-demand-obesity-drugs-101743811047560.html>

By HT News Desk | Apr 05, 2025 03:42 PM IST

The accused allegedly posed as British doctor N John Kem and took up a job in a Christian missionary hospital, claiming to be a cardiologist.

A fake doctor has allegedly killed at least seven people by performing heart surgeries on patients in a private missionary hospital in Madhya Pradesh's Damoh city.

The accused, whose real name was revealed to be Narendra Vikramaditya Yadav, allegedly posed as British doctor N John Kem and took up a job in a Christian missionary hospital, claiming to be a cardiologist, reported ANI.

Yadav then performed heart surgeries on patients, who later died.

The district president of the child welfare committee and advocate, Deepak Tiwari, claimed that though the official death toll was 7, the actual count could be much higher, He had also filed a complaint with the Damoh district magistrate earlier.

Tiwari said, "Some patients who did not die came to us and told us about the incident that they had taken their father to the hospital. The guy was ready to operate, but they were apprehensive, so they took their father to Jabalpur. We then learned that this fake doctor was working at the hospital. The real guy is in Britain, and this guy's name is Narendra Yadav."

The advocate also claimed that Yadav had a case registered against him in Hyderabad and had not shown real identifying documents.

The private missionary hospital that he was employed at was also a recipient of funds from the government under the Ayushman Bharat scheme, as per Priyanka Kanoongo, a member of the National Human Rights Commission.

She said, as quoted by ANI: "We got a complaint that a fake doctor has performed surgery on patients in the missionary hospital. We were also told that the missionary hospital is also involved with the Ayushman Bharat scheme and taking money from the government for it. This is a serious complaint; we have taken cognisance of the matter, and an investigation is currently going on."

The fake doctor had been accused of posing as British doctor N John Kem before as well, in July of 2023, when he had posted on X, asking Uttar Pradesh chief minister Yogi Adityanath to be sent to France to stop the riots which were taking place in the country.

The New Indian Express

Fake 'British' doctor accused of killing 7 after performing heart surgeries at hospital in MP's Damoh

Posing as a British cardiologist, Narendra Yadav allegedly performed fatal surgeries using forged documents; probe underway amid Ayushman Bharat scheme misuse claims.

<https://www.newindianexpress.com/amp/story/nation/2025/Apr/05/no-one-is-happy-when-a-naxalite-is-killed-amit-shah-urges-surrender-says-bastars-development-unstoppable>

ANI | Updated:5th Apr, 2025 at 4:04 PM

DAMOH: The Madhya Pradesh district officials are investigating allegations of a fake doctor performing heart surgery on patients, who allegedly killed atleast 7, in a private missionary hospital in Damoh city of the state.

As reports of 7 deaths within a month in the hospital raised alarms in the area, it has been alleged that a person, N John Kem, took up the job in the Christian missionary hospital, impersonating a famous British doctor by the same name, claiming to be a cardiologist. He then subsequently performed heart surgeries on patients. The patients who underwent surgery died later on, officials said.

Upon further investigation, the accused's real name was revealed to be Narendra Vikramaditya Yadav.

Earlier, Deepak Tiwari, an advocate and district president of the Child Welfare Committee, claimed that while the official death toll is 7, the actual count is much higher. The advocate had filed a complaint with the Damoh District Magistrate earlier.

"Some patients, who did not die, they came to us and told us about the incident that they had taken their father to the hospital, and the guy was ready to operate, but they were a bit apprehensive, so they took their father to Jabalpur. We then got to know that there is this fake doctor working the hospital; the real guy is in Britain, and this guy's name is Narendra Yadav. There is a case against him in Hyderabad, and he has never shown his real documents," Tiwari told ANI.

Priyank Kanoongo, a member of the National Human Rights Commission, said that the missionary hospital was also receiving money from the government under the Ayushman Bharat scheme.

"We got a complaint that a fake doctor has performed surgery on patients in the missionary hospital. We were also told that the missionary hospital is also involved with the Ayushman Bharat scheme and taking money from the government for it. This is a serious complaint; we have taken cognisance of the matter, and an investigation is currently going on," Kanoongo told ANI.

Following the allegations, the district investigating team seized all documents from the hospital. During the investigation, it was revealed that the impersonator had filed fake documents similar to the famous British doctor. The accused has been alleged to be involved in multiple controversies, including a criminal case registered in Hyderabad.

The Damoh district Collector, Sudhir Kochar, has said that he will give a statement after the investigation has concluded.

Abhishek Tiwari, Damoh SP, told ANI, "We are currently investigating the issue of the matter of multiple deaths in the missionary hospital."

The fake doctor has been accused of posing as the British doctor N John Kem before, where in July of 2023, he had tweeted (now known as X), asking for Uttar Pradesh Chief Minister Yogi Adityanath to be sent to France to stop the riots which ensued then. The tweet was subsequently mocked by multiple leaders at the time. The person has also posted purportedly photoshopped pictures with UP CM Yogi Adityanath under a fake name.

The Tribune

How a fake doctor, posing as British cardiologist, performed heart surgeries allegedly killing 7

Madhya Pradesh district officials investigate allegations of fake doctor performing heart surgeries

<https://www.tribuneindia.com/news/india/how-a-fake-doctor-posing-as-british-cardiologist-performed-heart-surgeries-allegedly-killing-7/>

ANI | Damoh, Updated At : 01:32 PM Apr 05, 2025 IST

The Madhya Pradesh district officials are investigating allegations of a fake doctor performing heart surgery on patients, who allegedly killed atleast seven, in a private missionary hospital in Damoh.

As reports of seven deaths within a month in the hospital raised alarms in the area, it has been alleged that a person, N John Kem, took up the job in the Christian missionary hospital, impersonating a famous British doctor by the same name, claiming to be a cardiologist. He then subsequently performed heart surgeries on patients. The patients who underwent surgery died later on, officials said.

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"Some patients, who did not die, they came to us and told us about the incident that they had taken their father to the hospital, and the guy was ready to operate, but they were a bit apprehensive, so they took their father to Jabalpur. We then got to know that there is this fake doctor working the hospital; the real guy is in Britain, and this guy's name is Narendra Yadav. There is a case against him in Hyderabad, and he has never shown his real documents," Tiwari told ANI.

Priyank Kanoongo, a member of the National Human Rights Commission, said that the missionary hospital was also receiving money from the government under the Ayushman Bharat scheme.

"We got a complaint that a fake doctor has performed surgery on patients in the missionary hospital. We were also told that the missionary hospital is also involved with the Ayushman Bharat scheme and taking money from the government for it. This is a serious complaint; we have taken cognisance of the matter, and an investigation is currently going on," Kanoongo told ANI.

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The Deccan Chronicle

Fake UK Doctor Kills 7 in Heart Surgeries at Madhya Pradesh Hospital Nation

<https://www.deccanchronicle.com/nation/fake-uk-doctor-allegedly-kills-7-in-heart-surgeries-at-madhya-pradesh-hospital-1871100>

DC Correspondent 5 April 2025 5:31 PM

Narendra Yadav posed as British cardiologist at Damoh missionary hospital; probe reveals Ayushman Bharat scheme link

A man impersonating a UK doctor allegedly performed fatal surgeries at a Damoh hospital, killing at least seven patients.

A man posing as a British cardiologist has allegedly performed fatal heart surgeries, leading to the deaths of at least seven patients at a Christian missionary hospital in Madhya Pradesh's Damoh city. The accused, identified as Narendra Vikramaditya Yadav, operated under the false identity of "Dr N John Kem" and was employed at the hospital without proper credentials, according to officials.

Deepak Tiwari, district president of the child welfare committee and an advocate, said while the official death toll stands at seven, the actual number of victims could be higher. "Some families came forward and told us how they almost lost their relatives. They became suspicious and took their loved ones to Jabalpur for treatment, where they learned about the impersonation," he said.

Tiwari added that a case against Yadav had already been registered in Hyderabad and that he failed to produce genuine identification documents during his appointment at the hospital.

In a serious development, Priyanka Kanoongo, a member of the National Human Rights Commission, revealed that the hospital was receiving government funds under the Ayushman Bharat scheme. "This hospital is tied up with Ayushman Bharat and availing government funds. This makes the issue even more grave. We've taken cognisance and initiated a probe," she stated.

Authorities have launched a formal investigation, and the matter has been escalated to senior officials. The hospital's alleged negligence in verifying Yadav's identity and credentials has raised concerns over patient safety and the misuse of public health funds. Police are currently searching for Yadav, whose whereabouts remain unknown. The case has sparked widespread outrage, with demands for accountability from both hospital authorities and the state health department.

(Source : Deccan Chronicle with agency inputs)

Times of India

'Forged documents, posed as UK-based cardiologist': Man with criminal past impersonates surgeon, operates at Madhya Pradesh hospital; 7 dead

<https://timesofindia.indiatimes.com/city/bhopal/forged-documents-posed-as-uk-based-cardiologist-man-with-criminal-past-impersonates-surgeon-operates-at-madhya-pradesh-hospital-7-dead/articleshow/120006665.cms>

TOI City Desk / TIMESOFINDIA.COM / Updated: Apr 5, 2025, 13:48 IST

Authorities in Madhya Pradesh's Damoh district are investigating allegations that Narendra Vikramaditya Yadav, impersonating a British cardiologist, performed surgeries at a missionary hospital, resulting in seven deaths. The hospital, funded by the Ayushman Bharat scheme, is under scrutiny. Officials have seized documents, and investigations into the fraudulent activities are ongoing.

Authorities in Damoh, Madhya Pradesh, are investigating allegations against Narendra Vikramaditya Yadav, who impersonated a British heart surgeon, leading to seven patient deaths at a private missionary hospital.

NEW DELHI: Authorities in Madhya Pradesh's Damoh district have launched a probe into allegations that a man impersonating a British heart surgeon performed surgeries at a private missionary hospital, leading to the death of at least seven patients in a month. The accused, who posed as Dr N John Kem, allegedly forged documents to pass off as a UK-based cardiologist and conducted heart surgeries at the hospital. His real identity has now been confirmed as Narendra Vikramaditya Yadav, officials said. While the official death toll stands at seven, local advocate and Damoh Child Welfare Committee president Deepak Tiwari claimed the actual number could be higher.

"Patients came to us and said they were suspicious and took their kin elsewhere for treatment. That's when we found out the man was a fake — the real Dr Kem is in Britain. This man is Narendra Yadav, with a criminal case against him in Hyderabad," Tiwari told ANI.

The missionary hospital, reportedly tied to the Ayushman Bharat scheme, was also receiving government funds, adding to the seriousness of the case. National Human Rights Commission member Priyank Kanoongo confirmed receiving complaints and said the matter is under investigation.

"We've taken cognisance of a fake doctor conducting surgeries under a government scheme. The hospital has received money from Ayushman Bharat, and a probe is underway," Kanoongo said. Investigating officers have seized all hospital documents. Officials found that Yadav used forged credentials, impersonating Dr Kem to gain employment and conduct procedures. Damoh district Collector Sudhir Kochar said a statement would be made once the probe concludes. SP Abhishek Tiwari confirmed that a criminal investigation into the multiple deaths and fraudulent activities is ongoing. The impersonator is also not new to controversy. In July 2023, under the alias Dr N John Kem, he tweeted a bizarre message asking for UP CM Yogi Adityanath to be sent to France during riots, drawing mockery online. He also shared photoshopped images with CM Yogi, further raising questions about his online impersonation tactics. Authorities are now working to track the full extent of his activities and links to past frauds.

Jagran

MP News: Seven Killed After Man Posing As Top UK Cardiologist Performs Heart Surgeries At Damoh Hospital

The district investigation team seized all documents from the hospital. During their investigation, it was discovered that the accused had submitted fake documents resembling those of the renowned British doctor. The accused is also linked to multiple controversies, including a criminal case registered in Hyderabad.

<https://english.jagran.com/india/mp-news-seven-killed-after-man-posing-as-top-uk-cardiologist-performs-heart-surgeries-at-damoh-hospital-10228453>

By Yashashvi Tak | Published: Sat, 05 Apr 2025 05:53 PM (IST) Source:JND

Madhya Pradesh officials are investigating claims that a fake doctor performed heart surgeries at a private missionary hospital in Damoh city, leading to the deaths of at least seven patients. The deaths, which occurred over a month, have raised concerns locally. It is alleged that a man named N. John Kem posed as a renowned British cardiologist with the same name and secured a position at the Christian missionary hospital.

Claiming to be a qualified heart specialist, he went on to perform surgeries, but the patients who underwent the procedures later died, news agency ANI reported citing officials. Further investigation revealed that the accused's real name is Narendra Vikramaditya Yadav.

Deepak Tiwari, an advocate who filed a formal complaint with the Damoh District Magistrate, claimed that while the official death toll stands at seven, the actual number is significantly higher. "Some patients, who did not die, came to us and told us about the incident that they had taken their father to the hospital, and the guy was ready to operate, but they were a bit apprehensive, so they took their father to Jabalpur," Tiwari said as quoted by ANI.

"We then got to know that there is this fake doctor working at the hospital; the real guy is in Britain, and this guy's name is Narendra Yadav. There is a case against him in Hyderabad, and he has never shown his real documents," he added.

National Human Rights Commission member Priyank Kanoongo stated that the missionary hospital was also receiving funds from the government under the Ayushman Bharat scheme.

"We got a complaint that a fake doctor has performed surgery on patients in the missionary hospital. We were also told that the missionary hospital is also involved with the Ayushman Bharat scheme and taking money from the government for it. This is a serious complaint; we have taken cognisance of the matter, and an investigation is currently going on," Kanoongo told ANI.

Following the allegations, the district investigation team seized all documents from the hospital. During their investigation, it was discovered that the accused had submitted fake documents resembling those of the renowned British doctor. The accused is also linked to multiple controversies, including a criminal case registered in Hyderabad.

Damoh District Collector Sudhir Kochar has stated that he will issue a statement once the investigation is completed. Abhishek Tiwari, the Damoh SP, told ANI, "We are currently investigating the matter concerning multiple deaths at the missionary hospital."

The accused in 2023 sparked a controversy on social media after he posed as the British doctor N. John Kem and demanded that Uttar Pradesh Chief Minister Yogi Adityanath be sent to France to intervene in the riots there. The tweet was widely mocked by various political leaders at the time. Additionally, the accused has posted photoshopped images with UP CM Yogi Adityanath under a false identity.

(With ANI Inputs)

The Indian Express

Man posing as British heart surgeon ‘performs surgeries, causes multiple deaths’ in Madhya Pradesh

Police said the accused were currently not under police custody and that an investigation was underway. “We are looking into the allegations first and will then take action as per the law,” a senior police officer said.

<https://indianexpress.com/article/india/man-posing-as-british-heart-surgeon-performs-surgeries-causes-multiple-deaths-in-madhya-pradesh-9927282/>

Written by Anand Mohan J | Bhopal | April 6, 2025 07:10 IST

2 min read

Authorities in Madhya Pradesh’s Damoh district are investigating a case of medical fraud after a man posing as a British heart surgeon allegedly performed surgeries at a private missionary hospital, resulting in multiple patient deaths within a month.

Allegations were made by Damoh Child Welfare Committee president Deepak Tiwari who claimed that Dr. N John Kem — a UK-based cardiologist — had a different name and allegedly “used forged credentials to secure employment and conduct complex heart procedures”.

National Human Rights Commission member Priyank Kanoongo alleged said an investigation would be conducted into this incident. Taking to his X account, Kanoongo wrote: “A case has come to light involving the untimely deaths of seven people during heart surgeries performed by a fake doctor at a missionary hospital under the guise of treating heart disease. According to the complaint, the missionary hospital is covered under the Prime Minister’s Ayushman Bharat scheme, and government funds have also been misused”.

Police said the accused were currently not under police custody and that an investigation was underway. “We are looking into the allegations first and will then take action as per the law,” a senior police officer said.

Nai Duniya

MP के दमोह में फर्जी कार्डियोलॉजिस्ट ने किया इलाज, सात मरीजों की मौत होने का आरोप

मामले में राष्ट्रीय मानव अधिकार आयोग में लिखित शिकायत भी दर्ज कराई गई है। पूर्व में इसके चलते कुछ लोगों के द्वारा कलेक्टर और सीएमएचओ को मामले की शिकायत दी गई थी जिस पर जांच जारी है, लेकिन राष्ट्रीय मानवाधिकार आयोग द्वारा संज्ञान लिए जाने के बाद अब मामले ने तूल पकड़ लिया है।

<https://www.naidunia.com/madhya-pradesh/damoh-fake-cardiologist-treated-patients-in-damoh-mp-7-patients-died-due-to-allegations-of-their-death-8385107>

By Navodit Saktawat | Edited By: Navodit Saktawat Publish Date: Sat, 05 Apr 2025 08:26:56 PM (IST)

Updated Date: Sat, 05 Apr 2025 08:53:00 PM (IST)

क्या सच में एक फर्जी डॉक्टर ने किया इलाज।

HighLights

आरोपों को लेकर राष्ट्रीय मानव अधिकार आयोग में हुई शिकायत, जांच के निर्देश।

इसी मामले में सरकार की आयुष्मान योजना का फर्जीवाड़ा भी सामने आ रहा है।

इन गंभीर आरोपों के संबंध में अभी अस्पताल प्रबंधन का पक्ष सामने नहीं आया है।

नईदुनिया प्रतिनिधि, दमोह। नगर में मिशनरी संस्था द्वारा संचालित मिशन अस्पताल प्रबंधन एक बार फिर गंभीर आरोपों के घेरे में हैं। दमोह निवासी शिकायतकर्ता दीपक तिवारी का आरोप है कि जनवरी से मार्च 2025 के बीच इलाज के दौरान करीब सात लोगों की मौत गलत तरीके से इलाज किए जाने से हो गई है। कहना है कि मौतों की संख्या और भी बढ़ सकती है। शिकायत के बाद राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो ने मामले की जांच के आदेश दिए हैं। आरोप है कि अस्पताल के कार्डियोलॉजी विभाग में एक फर्जी चिकित्सक द्वारा भर्ती मरीजों का इलाज किया गया और इस दौरान कई मरीजों की मौत भी हुई है। इसी मामले में सरकार की आयुष्मान योजना का फर्जीवाड़ा भी सामने आ रहा है। हालांकि इन गंभीर आरोपों के संबंध में अभी तक अस्पताल प्रबंधन का कोई पक्ष सामने नहीं आया है।

The Lallantop

फर्जी डॉक्टर ने ब्रिटिश कार्डियोलॉजिस्ट बनकर किया मरीजों का ऑपरेशन, 7 की मौत

Madhya Pradesh के Damoh जिले में एक फर्जी डॉक्टर पर आरोप है कि उसने मिशनरी अस्पताल में दिल की सर्जरी की और सात मरीजों की जान ले ली. आरोपी एक ब्रिटिश डॉक्टर के नाम का इस्तेमाल कर अस्पताल में काम कर रहा था. नेशनल ह्यूमन राइट्स कमीशन (NHRC) से इस मामले की शिकायत की गई है.

दमोह में फर्जी डॉक्टर पर मरीजों की जान लेने का आरोप.

<https://www.thelallantop.com/india/post/madhya-pradesh-damoh-fake-doctor-impersonating-british-cardiologist-n-john-camm-heart-surgery-7-died>

मौ. जिशान | 5 अप्रैल 2025 (अपडेटेड: 5 अप्रैल 2025, 20:19 IST)

मध्य प्रदेश के दमोह जिले में एक फर्जी डॉक्टर पर 7 मरीजों की हत्या का आरोप लगा है. आरोपी ने एक मिशनरी अस्पताल में फर्जी डॉक्टर बनकर मरीजों के दिल की सर्जरी की थी. जांच में पता चला कि आरोपी ने ब्रिटिश डॉक्टर 'एन जॉन केम' का नाम लेकर खुद को मशहूर कार्डियोलॉजिस्ट बताया था. बाद में पता चला कि उसका असली नाम नरेंद्र विक्रमादित्य यादव है.

ANI की रिपोर्ट के मुताबिक, इस मामले ने तब तूल पकड़ा, जब अस्पताल में हुई संदिग्ध मौतों की संख्या बढ़ने लगी. इस घटना के बाद दमोह जिले की जांच टीम ने अस्पताल से सभी दस्तावेज जब्त कर लिए. मामला उस वक्त और गंभीर हो गया जब यह पता चला कि आरोपी का आपराधिक रिकॉर्ड है. हैदराबाद में उसके खिलाफ एक क्रिमिनल केस दर्ज है.

इस घटना को लेकर दमोह जिले के एक वकील और चाइल्ड वेलफेयर कमेटी के जिलाध्यक्ष दीपक तिवारी ने दमोह डीएम के पास शिकायत दर्ज कराई थी. उन्होंने अपनी शिकायत में बताया कि कुछ मरीज, जिनकी मृत्यु नहीं हुई, वे हमारे पास आए और हमें घटना के बारे में बताया कि वे अपने पिता को अस्पताल ले गए थे और वह व्यक्ति (फर्जी डॉक्टर) ऑपरेशन करने के लिए तैयार था, लेकिन वे थोड़ा आशंकित थे, इसलिए वे अपने पिता को जबलपुर ले गए. तब पता चला कि अस्पताल में एक नकली डॉक्टर काम कर रहा है.

नेशनल ह्यूमन राइट्स कमीशन (NHRC) के मेंबर प्रियंक कानूनगो ने कहा कि इस मिशनरी अस्पताल को आयुष्मान भारत योजना के तहत सरकारी पैसा भी मिल रहा था. इस मामले की गंभीरता को देखते हुए उन्होंने जांच शुरू करने की बात कही है.

LatestLY

MP Fake Doctor: मध्य प्रदेश के दमोह में मिशनरी अस्पताल की बड़ी लापरवाही, फर्जी डॉक्टर ने की हार्ट सर्जरी; 7 की मौत; NHRC ने दिए जांच के आदेश

मध्य प्रदेश के दमोह शहर के मिशन अस्पताल (Mission Hospital) में एक बड़े लापरवाही का मामला सामने आया है। आरोप है कि एक फर्जी डॉक्टर ने खुद को हार्ट स्पेशलिस्ट बताकर सात लोगों की सर्जरी की, जिनकी बाद में मौत हो गई।

<https://hindi.latestly.com/india/mp-7-dead-after-fake-doctor-performs-heart-surgery-at-missionary-hospital-in-damoh-nhrc-orders-probe-2564090.html>

देश Nizamuddin Shaikh | Apr 05, 2025 02:39 PM IST

MP Fake Doctor: मध्य प्रदेश के दमोह शहर के मिशन अस्पताल (Mission Hospital) में एक बड़े लापरवाही का मामला सामने आया है। आरोप है कि एक फर्जी डॉक्टर ने खुद को हार्ट स्पेशलिस्ट बताकर सात लोगों की सर्जरी की, जिनकी बाद में मौत हो गई। घटना को लेकर शुक्रवार को राष्ट्रीय बाल संरक्षण आयोग के पूर्व अध्यक्ष प्रियंक कानून गो ने सोशल मीडिया पर एक पोस्ट शेयर की, जिसमें इस घटना का खुलासा हुआ और सर्जरी के दौरान हुई 7 हृदय रोगी मरीजों की अकाल मृत्यु का जिक्र किया गया।

आयुष्मान राशि का भी दुरुपयोग का आरोप

मामले में यह भी कहा गया कि मिशन अस्पताल प्रधानमंत्री आयुष्मान योजना से आच्छादित है, इसलिए यहां सरकारी राशि का दुरुपयोग भी हुआ है। राष्ट्रीय मानव अधिकार आयोग ने इस मामले की जांच के आदेश दिए हैं।

मामले में सीएमएचओ साधा चुप्पी

इस मामले में सीएमएचओ मुकेश जैन ने कहा कि इस मामले को गोपनीय रखने के लिए कहा गया है, और इसलिए वह इस पर कोई बयान नहीं दे सकते। वहीं, बाल कल्याण समिति के अध्यक्ष दीपक तिवारी ने बताया कि पीड़ित पक्ष के संपर्क में कुछ लोग आए थे, जिससे पता चला कि मिशन अस्पताल में बड़े पैमाने पर धांधली हो रही थी। उन्होंने बताया कि इस अस्पताल में एक डॉक्टर ने सर्जरी की, जिनका असली नाम एनकेम जॉन है, जो लंदन में काम करता है, लेकिन यहां पर यह डॉक्टर नरेंद्र यादव के नाम से पेश आया।

अस्पताल के प्रबंधककी रही ये सफाई

मामले में बवाल बढ़ने के बाद मिशन अस्पताल की प्रबंधक पुष्पा खरे ने आरोपों को नकारते हुए कहा कि गलत आंकड़े पेश किए जा रहे हैं और यह सही नहीं है। उन्होंने कहा कि बाद में और जानकारी दी जाएगी, लेकिन फिलहाल वह इस मामले पर और कुछ नहीं बोल सकतीं।

लाइसेंस रद्द करने की मांग

लोगों का कहना है कि यह अस्पताल की बड़ी लापरवाही है और ऐसी घटनाओं के कारण अस्पताल का लाइसेंस रद्द किया जाना चाहिए, क्योंकि इस लापरवाही के कारण 7 लोगों की जान चली गई है।

Navbharat Times

Fake Doctor: फर्जी डॉक्टर के ऑपरेशन से 7 लोगों की मौत! मध्य प्रदेश के दमोह का ये मामला सुन सब हैरान

<https://navbharattimes.indiatimes.com/state/madhya-pradesh/damoh/fake-doctor-got-job-by-showing-degree-of-famous-cardiologist-from-britain-seven-patients-died-after-doing-heart-surgery/articleshow/120013655.cms>

Edited by पवन तिवारी | नवभारतटाइम्स.कॉम 5 Apr 2025, 5:30 pm

Fake Doctor: मध्य प्रदेश के दमोह जिले में एक फर्जीवाड़ा सामने आया है। यहां एक फर्जी डॉक्टर के ऑपरेशन से सात लोगों की मौत हो गई है। आरोपी ने खुद को ब्रिटेन का फेमस कार्डियोलॉजिस्ट बताकर यह नौकरी हासिल की थी। खुलासे के बाद अस्पताल प्रबंधन में हड़कंप मच गया है। मामले की जांच जारी है।

हाइलाइट्स

फर्जी डॉक्टर बनकर किया ऑपरेशन

हार्ट के ऑपरेशन से सात लोगों की मौत

मध्य प्रदेश के दमोह जिले का मामला

आरोपी ने खुद को बताया था फेमस डॉक्टर

दमोह: मध्य प्रदेश के दमोह में एक हैरान कर देने वाला मामला सामने आया है। यहां एक निजी मिशनरी अस्पताल में एक फर्जी डॉक्टर के ऑपरेशन करने के बाद सात लोगों की मौत हो गई। [फर्जी डॉक्टर](#) ने दिल की सर्जरी की है। आरोपी का असली नाम नरेंद्र विक्रमादित्य यादव बताया गया है। अस्पताल में करीब एक महीने में 7 मरीजों की मौत के बाद खलबली मच गई है। हालांकि अस्पताल प्रबंधन ने कहा है कि यह आंकड़े फर्जी हैं।

आरोपी ने खुद को कार्डियोलॉजिस्ट बताया था। इसके बाद वह हॉर्ट की सर्जरी करता था। दमोह के एडवोकेट और बाल कल्याण समिति के अध्यक्ष दीपक तिवारी ने इस मामले का खुलासा करते हुए मामले की शिकायत कलेक्टर से की है। इस मामले में डीएम ने जांच के आदेश दिए हैं।

फर्जी डिग्री बनाकर की नौकरी

आरोपी ने अस्पताल में नौकरी करने के लिए ब्रिटेन के एक डॉक्टर के नाम का सहारा लिया। डॉ एन जोन केम ब्रिटेन के फेमस कार्डियोलॉजिस्ट प्रोफेसर हैं। फर्जी डॉक्टर ने ब्रिटेन के फेमस डॉक्टर के नाम के फर्जी दस्तावेज बताकर मिशन अस्पताल में नौकरी कर ली। फिर बिना किसी अनुभव के ऑपरेशन किया और इसी वजह से ये मौतें हुईं। कलेक्टर के आदेश पर जो जांच चल रही है उस जांच कमेटी ने मिशन अस्पताल से तमाम दस्तावेज जब्त किए हैं। इन दस्तावेजों में आरोपी डॉक्टर ने डॉ. एनजोन केम के नाम से अपनी

डिग्रियां और बाकी के डॉक्यूमेंट लगाए हैं। जब जांच में सामने आया कि ये शख्स नरेंद्र विक्रमादित्य यादव है।

फर्जी डॉक्टर के खिलाफ जांच जारी है

बाल कल्याण समिति के जिला अध्यक्ष और अधिवक्ता दीपक तिवारी ने दावा किया कि इसके ऑपरेशन से सात मरीजों की मौत हो गई है। हालांकि उन्होंने कहा कि वास्तविक संख्या इससे कहीं अधिक हो सकती है। उन्होंने कहा कि कुछ मरीज मेरे पास आए और हमें घटना के बारे में बताया कि वह अपने पिता को अस्पताल लेकर गए थे लेकिन वहां ऑपरेशन करने की तैयारी थी लेकिन डर के कारण उन्होंने ऑपरेशन नहीं कराया और अपने पिता को जबलपुर लेकर गए।

वकील ने यह भी दावा किया कि यादव के खिलाफ हैदराबाद में मामला दर्ज है और उसने असली पहचान दस्तावेज नहीं दिखाए हैं। फर्जी डॉक्टर के खिलाफ कोई जानकारी नहीं मिली है। उसके पास कोई स्थायी पता नहीं है वह कहां रहता है इसके बारे में किसी को जानकारी नहीं है। बताया जा रहा है कि इससे पहले वह नरसिंहपुर में भी नौकरी कर चुका है। फिलहाल मामले की जांच जारी है।

Hindustan

फर्जी ब्रिटिश डॉक्टर बन कर रहा था हार्ट सर्जरी, खूनी खेल में 7 की मौत का आरोप

आरोप है कि एन जॉन केम नाम का शख्स ईसाई मिशनरी अस्पताल में नौकरी कर रहा था। उसने इसी नाम से मशहूर खुद ब्रिटिश डॉक्टर बताया। इसके बाद उसने मरीजों की हार्ट सर्जरी की।

<https://www.livehindustan.com/madhya-pradesh/mp-fake-doctor-preform-heart-surgery-allegedly-killed-7-people-201743848805530.html>

5 अप्रैल 2025

मध्य प्रदेश के दामोह चौकाने वाला मामला सामने आया है। यहां एक महीने में 7 मौतों से हड़कंप मच गया है। ये मौतें प्राइवेट मिशनरी अस्पताल में हुई हैं। आरोप है कि एक फर्जी डॉक्टर इस अस्पताल में मरीजों की सर्जरी कर रहा था और इसी के चलते सात लोगों की मौत हुई है। आरोप है कि एन जॉन केम नाम के शख्स ईसाई मिशनरी अस्पताल में नौकरी कर रहा था। उसने इसी नाम से मशहूर ब्रिटिश डॉक्टर बनकर खुद को कार्डियोलॉजिस्ट बताया। इसके बाद उसने मरीजों की हार्ट सर्जरी की। अधिकारियों ने बताया कि जिन मरीजों की सर्जरी हुई, उनकी बाद में मौत हो गई।

मामले की जांच की गई तो खुलासा हुआ कि आरोपी डॉक्टर का असली नाम नरेंद्र विक्रमादित्य यादव है। चाइल्ड वेलफेयर कमिटी के जिला अध्यक्ष और एडवोकेट दीपक तिवारी ने पहले बताया था कि आधिकारिक आंकड़ा 7 है लेकिन मरने वालों की असल संख्या इससे कई ज्यादा है। तिवारी ने न्यूज एजेंसी एनआई को बताया कि जो मरीज जिंदा थे, वह हमारे पास आए और पूरी घटना के बारे में बताया। उन्होंने बताया कि वे अपने पिता को अस्पताल ले गए थे, और वह व्यक्ति ऑपरेशन करने के लिए तैयार था लेकिन हमें उन पर थोड़ा शक हुआ तो हम अपने पिता को जबलपुर ले गए। तब हमें पता चला कि अस्पताल में एक नकली डॉक्टर काम कर रहा है। असली आदमी ब्रिटेन में है, और इस आदमी का नाम नरेंद्र यादव है। उसके खिलाफ हैदराबाद में एक मामला दर्ज है, और उसने कभी अपने असली दस्तावेज नहीं दिखाए।

राष्ट्रीय मानवाधिकार आयोग के सदस्य प्रियांक कानूनगो ने कहा कि मिशनरी अस्पताल आयुष्मान भारत योजना के तहत सरकार से पैसे भी ले रहा था। उन्होंने बताया कि हमें शिकायत मिली थी कि मिशनरी अस्पताल में एक फर्जी डॉक्टर ने मरीजों की सर्जरी की है। हमें यह भी बताया गया कि मिशनरी अस्पताल आयुष्मान भारत योजना से भी जुड़ा है और इसके लिए सरकार से पैसे ले रहा है। यह एक गंभीर शिकायत है, हमने मामले का संज्ञान लिया है और फिलहाल जांच चल रही है।

आरोपों के बाद जिला जांच दल ने अस्पताल से सभी दस्तावेज जब्त कर लिए। जांच के दौरान पता चला कि फर्जी डॉक्टर ने मशहूर ब्रिटिश डॉक्टर से मिलते-जुलते फर्जी दस्तावेज दाखिल किए थे। आरोपी पर हैदराबाद में दर्ज एक आपराधिक मामले सहित कई विवादों में शामिल होने का आरोप है।

Dainik Bhaskar

लंदन के कार्डियोलॉजिस्ट के नाम पर दमोह में प्रैक्टिस:हार्ट का फर्जी डॉक्टर बन 15 ऑपरेशन किए; दावा- 7 मौतें

<https://www.bhaskar.com/local/mp/damoh/news/practice-in-damoh-in-the-name-of-london-cardiologist-134782395.html>

दमोह 5 घंटे पहले

आज राष्ट्रीय मानवाधिकार आयोग की टीम आएगी

दमोह के मिशन अस्पताल में लंदन के कार्डियोलॉजिस्ट डॉ. एनजोन केम के नाम पर नरेंद्र यादव नाम के फर्जी डॉक्टर ने ढाई महीने में 15 हार्ट ऑपरेशन कर डाले। आरोप है कि दिसंबर 2024 से फरवरी 2025 के बीच हुए इन ऑपरेशनों में 7 मरीजों की मौत हो गई। खुलासा होने के बाद आरोपी डॉक्टर यादव फरार हो गया है।

राष्ट्रीय मानव अधिकार आयोग ने इसे गंभीरता से लिया है। रविवार को दो सदस्यीय टीम दमोह आएगी, जो सोमवार को पूरे मामले की पड़ताल करेगी। राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो बोले- रिपोर्ट के आधार पर आगे की कार्रवाई की जाएगी।’

सीएमएचओ डॉ. मुकेश जैन और डीएचओ डॉ. विक्रम चौहान की जांच में दो मौतों की पुष्टि की सूचना है। कलेक्टर सुधीर कोचर बोले- जांच चल रही है। अस्पताल प्रबंधक पुष्पा खरे का कहना है कि गलत आंकड़े पेश किए जा रहे। इधर, भास्कर ने उन दो मरीजों के परिजनों से बात की तो एक ने बताया कि जब मौत की वजह पूछने गए तो डॉक्टर गाड़ी से भाग गया।

मौत हुई तो कार लेकर भाग गया डॉक्टर

मंगल सिंह (64) : गैस की शिकायत थी, हार्ट का ऑपरेशन कर दिया... कुछ घंटों में ही मौत

भरतला, पटेरा ब्लॉक के मंगल सिंह को 4 फरवरी को मंगल सिंह को गैस की तकलीफ हुई। बेटा जितेंद्र सिंह उन्हें मिशन अस्पताल लेकर गया। एंजियोग्राफी की गई। रिपोर्ट में बताया कि हार्ट अटैक का ऑपरेशन करना होगा। ऑपरेशन के कुछ घंटों में मौत हो गई। जितेंद्र बोले- ‘ऑपरेशन से पहले और बाद में डॉक्टर नहीं मिले। एक 8 हजार रुपए का इंजेक्शन मंगवाया गया, लेकिन वो लगाया ही नहीं गया। पोस्टमार्टम की बात उठाई तो डॉक्टरों ने कहा कि ऑपरेशन हो गया है, क्यों शरीर की चीरफाड़ कराओ, शव ले जाओ। इसके बाद डॉक्टर कार लेकर निकल गया।’

रहीसा बेगम : इलाज के नाम पर बस दवाएं मंगवाते रहे, मौत के बाद फाइल भी नहीं दी

दमोह के करके मोहल्ला निवासी रहीसा बेगम को 12 जनवरी को सीने में दर्द हुआ। पहले जिला अस्पताल, फिर मिशन अस्पताल में भर्ती कराया गया। इलाज के नाम पर 50 हजार रुपए वसूले गए। रिपोर्ट में दो नसों में 90% ब्लॉकेज बताया गया। 15 जनवरी को ऑपरेशन हुआ और कुछ घंटों बाद रहीसा की मौत हो गई। बेटे नबी बोले- ‘हर घंटे नई दवा मंगवाई गई। ऑपरेशन वाले दिन एक के बाद एक मरीज भेजे जा रहे थे, जैसे कोई प्रैक्टिस चल रही हो। मौत के बाद फाइल मांगी, लेकिन अस्पताल ने देने से इनकार कर दिया।’

मामला-3: वक्त रहते डिस्चार्ज करा लिया, जान बच गई

मरीज: आशाराम पटेल (दादा), परिजन: कृष्ण पटेल

31 जनवरी को तबीयत बिगड़ने पर आशाराम को मिशन अस्पताल लाया गया। जांच में हार्ट अटैक बताया गया और 50 हजार रुपए जमा कराए गए। लेकिन परिजनों को एंजियोग्राफी की रिपोर्ट और विडियो नहीं दिखाया गया। शक हुआ, तो तुरंत डिस्चार्ज कराकर जबलपुर मेडिकल कॉलेज ले जाया गया। वहां बिना ऑपरेशन के ही इलाज से सुधार हुआ।

कृष्ण ने बताया- "मिशन अस्पताल में आयुष्मान कार्ड के नाम पर तमाम दवाएं लिखीं और बिल बना दिए गए। इलाज से ज्यादा नजर कमाई पर थी। वक्त रहते बाहर ले गए, नहीं तो क्या होता, सोचकर डर लगता है।"

Dainik Tribune

इतना दुस्साहस... मध्य प्रदेश में फर्जी डॉक्टर ने की मरीजों की हार्ट सर्जरी, 7 की मौत

Fake doctor: खुद को ब्रिटेन का प्रसिद्ध हृदय रोग विशेषज्ञ डॉ. एन जॉन केम बताया और पाई नियुक्ति

<https://www.dainiktribuneonline.com/news/topnews/so-much-audacity-fake-doctor-in-madhya-pradesh-performed-heart-surgery-on-patients-7-died/>

Published At: APRIL 5, 2025 01:30 PM (IST)

दमोह (मध्य प्रदेश), 5 अप्रैल (एजेंसी)

Fake doctor: मध्य प्रदेश के दमोह शहर स्थित एक प्राइवेट मिशनरी अस्पताल में फर्जी डॉक्टर द्वारा की गई हार्ट सर्जरी से कम से कम 7 मरीजों की मौत का सनसनीखेज मामला सामने आया है। प्रशासन की जांच के दायरे में आया यह मामला प्रदेश में स्वास्थ्य व्यवस्थाओं पर गंभीर सवाल खड़े कर रहा है।

फर्जी डॉक्टर नरेंद्र विक्रमादित्य यादव खुद को ब्रिटेन के प्रसिद्ध हृदय रोग विशेषज्ञ डॉ. एन जॉन केम बताकर पेश कर रहा था। उसने कथित तौर पर अस्पताल में कई मरीजों की हार्ट सर्जरी की। जिन मरीजों का ऑपरेशन किया गया, उनमें से कई की कुछ ही समय में मृत्यु हो गई।

असली नाम नरेंद्र यादव, जाली दस्तावेजों से ली नियुक्ति

जांच में पता चला है कि आरोपी ने अस्पताल में नौकरी पाने के लिए जाली दस्तावेजों का सहारा लिया और खुद को विदेशी डॉक्टर बताकर लोगों को गुमराह किया। दमोह बाल कल्याण समिति के अध्यक्ष दीपक तिवारी ने बताया कि मृतकों की संख्या आधिकारिक आंकड़ों से कहीं अधिक हो सकती है।

दीपक तिवारी ने बताया, “कुछ परिजन हमारे पास आए और बताया कि उन्होंने अपने पिता को इस अस्पताल में लाया था, लेकिन डॉक्टर पर शक होने पर उन्हें जबलपुर ले गए। बाद में पता चला कि यह व्यक्ति असली डॉक्टर नहीं, बल्कि एक जालसाज नरेंद्र यादव है, जिसके खिलाफ हैदराबाद में भी मामला दर्ज है।”

आयुष्मान भारत योजना के तहत हो रही थी सरकारी फंड की वसूली

राष्ट्रीय मानवाधिकार आयोग के सदस्य प्रियांक कानूनगो ने कहा कि संबंधित अस्पताल को आयुष्मान भारत योजना के तहत भी फंड मिल रहा था। उन्होंने कहा कि ये बेहद गंभीर मामला है और इसकी गंभीरता से जांच की जा रही है।

दमोह मध्यप्रदेश ✦

मिशनरी के अस्पताल में नकली डॉक्टर द्वारा हृदय रोग के उपचार के नाम पर रोगियों के ऑपरेशन किए जाने के दौरान 7 लोगों की अकाल मृत्यु का मामला प्रकाश में आया है।

शिकायत के अनुसार उक्त मिशनरी अस्पताल प्रधानमंत्री आयुष्मान योजना से आच्छादित है इसलिए सरकारी राशि का... pic.twitter.com/Fo8eJmghGp

— प्रियंक कानूनगो Priyank Kanoongo (@KanoongoPriyank) April 4, 2025

कानूनगो ने कहा, "हमें शिकायत मिली है कि इस अस्पताल में फर्जी डॉक्टर द्वारा ऑपरेशन किए गए हैं और आयुष्मान योजना के तहत सरकारी पैसे लिए गए हैं। हमने इस मामले का संज्ञान लिया है।"

जिला प्रशासन ने अस्पताल से दस्तावेज जब्त किए

दमोह कलेक्टर सुधीर कोचर ने कहा है कि वह जांच पूरी होने के बाद ही बयान देंगे। वहीं एसपी अभिषेक तिवारी ने कहा कि इस मामले की गंभीरता से जांच की जा रही है।

सोशल मीडिया पर भी रहा विवादित

बताया गया है कि आरोपी नरेंद्र यादव पहले भी ब्रिटिश डॉक्टर बनने का नाटक कर चुका है। जुलाई 2023 में उसने मुख्यमंत्री योगी आदित्यनाथ से जुड़े एक भ्रामक ट्वीट किया था, जो बाद में मजाक का विषय बना। आरोपी द्वारा फोटोशॉप की गई तस्वीरें भी वायरल हो चुकी हैं।

फिलहाल आरोपी फरार, गिरफ्तारी के प्रयास तेज

अभी आरोपी की गिरफ्तारी नहीं हो पाई है, लेकिन जिला प्रशासन और पुलिस उसकी तलाश में जुटी हुई है। वहीं, मृतक परिजनों में भारी आक्रोश है और उन्होंने दोषियों को कड़ी सजा देने की मांग की है।

Amar Ujala

Damoh News: फर्जी डॉक्टर के इलाज से सात लोगों की मौत का मामला, मिशन अस्पताल की प्रबंधक बोले- गलत आंकड़े हैं

<https://www.amarujala.com/video/madhya-pradesh/damoh/fake-doctor-accused-of-seven-deaths-damoh-news-c-1-1-noi1223-2801260-2025-04-05>

न्यूज डेस्क, अमर उजाला, दमोह Published by: [दमोह ब्यूरो](#) Updated Sat, 05 Apr 2025 09:35 AM IST

दमोह शहर के निजी मिशन अस्पताल में फर्जी डॉक्टर की सर्जरी से सात हृदय रोगी मरीजों की मौत का मामला सामने आया है। मामले ने उस समय तूल पकड़ लिया जब शुक्रवार को राष्ट्रीय बाल संरक्षण आयोग के पूर्व अध्यक्ष प्रियंक कानून गो ने इस मामले से जुड़ी एक पोस्ट सोशल मीडिया पर वायरल कर दी। जिसमें लिखा था दमोह मध्यप्रदेश मिशनरी के अस्पताल में नकली डॉक्टर द्वारा हृदय रोग के उपचार के नाम पर रोगियों के ऑपरेशन किए जाने के दौरान 7 लोगों की अकाल मृत्यु का मामला प्रकाश में आया है। शिकायत के अनुसार उक्त मिशनरी अस्पताल प्रधानमंत्री आयुष्मान योजना से आच्छादित है, इसलिए सरकारी राशि का दुरुपयोग भी किया गया है। राष्ट्रीय मानव अधिकार आयोग ने जांच के आदेश दिए हैं।

इस मामले में सीएमएचओ मुकेश जैन से संपर्क किया तो उन्होंने कहा इस मामले को गोपनीय रखने के लिए कहा गया है, इसलिए वह कुछ नहीं बोल पाएंगे। मामले के शिकायतकर्ता बाल कल्याण समिति के अध्यक्ष दीपक तिवारी से बात करने पर उन्होंने बताया एक, दो पीड़ित पक्ष हमारे संपर्क में आए थे। तब पता चला कि मिशन अस्पताल में बड़ी धांधली हुई है। 7 हृदय रोगियों की मौत हुई है। जांच होगी तो उससे भी ज्यादा मौतें निकल सकती है। उन्होंने बताया कि मिशन अस्पताल में एनकेम जॉन नाम का एक डॉक्टर आया था, इस नाम का असली डॉक्टर लंदन में है।

यहां जो डाक्टर आया था, वह नरेंद्र यादव है। उसने डाक्टर बनकर यहां पर कई हृदय रोग से जुड़े रोगियों की सर्जरी की और जितने लोगों की सर्जरी की उन सब की मौत हो गई। ये मिशन अस्पताल की बड़ी लापरवाही है। उन्होंने न तो डिग्री का वेरिफिकेशन किया और न ही डॉक्टर का वेरिफिकेशन किया और उसे काम दे दिया। हमने कलेक्टर और सीएमएचओ को शिकायत की थी। यह मामला फरवरी माह का है। जांच में ढिलाशाही चल रही थी, इसलिए हमने पिछले माह मार्च में मानव अधिकार आयोग में शिकायत कर दी। इस पूरे मामले में कलेक्टर सुधीर कोचर का कहना है शिकायत आई थी, मामले की जांच चल रही है। इसलिए अभी इस मामले में कुछ भी बोलना उचित नहीं है। वहीं, मिशन अस्पताल की प्रबंधक पुष्पा खरे का कहना है कि गलत आंकड़े पेश किए जा रहे हैं, यह सही नहीं है। बाकी जानकारी बाद में दे पाएंगे।

Punjab Kesari

मध्य प्रदेश में फर्जी डॉक्टर ने की हार्ट सर्जरी, 7 की मौत

मध्य प्रदेश: फर्जी डॉक्टर के कारण 7 मरीजों की मौत

<https://www.punjabkesari.com/other-states/madhya-pradesh/fake-doctor-performed-heart-surgery-in-madhya-pradesh-7-died>

Rahul Kumar | Published on: 05 Apr 2025, 1:10 pm

Summary

दमोह के मिशनरी अस्पताल में फर्जी डॉक्टर नरेंद्र यादव ने मशहूर ब्रिटिश डॉक्टर एन जॉन केम का रूप धारण कर हार्ट सर्जरी की, जिससे 7 लोगों की मौत हो गई। जिला अधिकारी मामले की जांच कर रहे हैं।

मध्य प्रदेश के जिला अधिकारी राज्य के दमोह शहर में एक निजी मिशनरी अस्पताल में मरीजों की हार्ट सर्जरी करने वाले एक फर्जी डॉक्टर के आरोपों की जांच कर रहे हैं, जिसने कथित तौर पर कम से कम 7 लोगों की जान ले ली। अस्पताल में एक महीने के भीतर 7 मौतों की रिपोर्ट ने इलाके में चिंता बढ़ा दी है, यह आरोप लगाया गया है कि एन जॉन केम नामक एक व्यक्ति ने ईसाई मिशनरी अस्पताल में नौकरी की, उसी नाम से एक प्रसिद्ध ब्रिटिश डॉक्टर का रूप धारण किया और खुद को हृदय रोग विशेषज्ञ होने का दावा किया। इसके बाद उसने मरीजों की हार्ट सर्जरी की। अधिकारियों ने कहा कि सर्जरी कराने वाले मरीजों की बाद में मौत हो गई। आगे की जांच में, आरोपी का असली नाम नरेंद्र विक्रमादित्य यादव निकला। इससे पहले, अधिवक्ता और बाल कल्याण समिति के जिला अध्यक्ष दीपक तिवारी ने दावा किया कि आधिकारिक तौर पर मरने वालों की संख्या 7 बताई गई है, लेकिन वास्तविक संख्या इससे कहीं ज़्यादा है। अधिवक्ता ने पहले दमोह के जिला मजिस्ट्रेट के पास शिकायत दर्ज कराई थी।

कुछ मरीज़, जिनकी मृत्यु नहीं हुई, वे हमारे पास आए और हमें घटना के बारे में बताया कि वे अपने पिता को अस्पताल ले गए थे, और वह व्यक्ति ऑपरेशन करने के लिए तैयार था, लेकिन वे थोड़े आशंकित थे, इसलिए वे अपने पिता को जबलपुर ले गए। तब हमें पता चला कि अस्पताल में एक फर्जी डॉक्टर काम कर रहा है; असली व्यक्ति ब्रिटेन में है, और इस व्यक्ति का नाम नरेंद्र यादव है। हैदराबाद में उसके खिलाफ़ एक मामला दर्ज है, और उसने कभी अपने असली दस्तावेज़ नहीं दिखाए, तिवारी ने मिडिया को बताया। राष्ट्रीय मानवाधिकार आयोग के सदस्य प्रियांक कानूनगो ने कहा कि मिशनरी अस्पताल को आयुष्मान भारत योजना के तहत सरकार से पैसे भी मिल रहे थे। कानूनगो ने मिडिया को बताया, हमें शिकायत मिली थी कि एक फर्जी डॉक्टर ने मिशनरी अस्पताल में मरीजों की सर्जरी की है। हमें यह भी बताया गया कि मिशनरी अस्पताल आयुष्मान भारत योजना से भी जुड़ा है और इसके लिए सरकार से पैसे ले रहा है। यह एक गंभीर शिकायत है, हमने मामले का संज्ञान लिया है और फिलहाल जांच चल रही है।

आरोपों के बाद, जिला जांच दल ने अस्पताल से सभी दस्तावेज़ जब्त कर लिए। जांच के दौरान पता चला कि फर्जी डॉक्टर ने मशहूर ब्रिटिश डॉक्टर से मिलते-जुलते फर्जी दस्तावेज़ दाखिल किए थे। आरोपी पर हैदराबाद में दर्ज एक आपराधिक मामले सहित कई विवादों में शामिल होने का आरोप है। दमोह जिले के कलेक्टर सुधीर कोचर ने कहा है कि जांच पूरी होने के बाद वह बयान देंगे। दमोह एसपी अभिषेक तिवारी ने मिडिया को बताया, हम फिलहाल मिशनरी अस्पताल में हुई कई मौतों के मामले की जांच कर रहे हैं।

फर्जी डॉक्टर पर पहले भी ब्रिटिश डॉक्टर एन जॉन केम बनकर रहने का आरोप है, जहां जुलाई 2023 में उसने ट्वीट किया था (जिसे अब एक्स के नाम से जाना जाता है), जिसमें उत्तर प्रदेश के मुख्यमंत्री योगी आदित्यनाथ को फ्रांस भेजकर वहां हुए दंगों को रोकने की मांग की गई थी। उस समय कई नेताओं ने इस ट्वीट का मजाक उड़ाया था। इस व्यक्ति ने फर्जी नाम से यूपी के सीएम योगी आदित्यनाथ के साथ कथित तौर पर फोटोशॉप की गई तस्वीरें भी पोस्ट की हैं।

Millennium Post

Bhondsi jail has just 1 doctor for over 2K inmates, says NHRC

<https://www.millenniumpost.in/delhi/bhondsi-jail-has-just-1-doctor-for-over-2k-inmates-says-nhrc-605396>

BY MPost5 Apr 2025 11:44 PM MPost5 Apr 2025 11:44 PM

Gurugram: Gangsters using mobile phones, lack of 5G signal jammers, no female medical staff and just one doctor to attend over 2,800 inmates, these were some issues that the National Human Rights Commission's (NHRC) found during inspection at Gurugram's Bhondsi jail.

The inspection was carried out by the NHRC's Special Monitor Balkrishna Goyal on Tuesday.

During his inspection, Goyal found out that there was only one doctor. Also, no woman doctor is in the jail for female inmates which raises concerns about how sick women would discuss their health issues with the male doctor, an NHRC official said. A senior jail official admitted to the shortage of medical staff in jail.

Three posts are sanctioned for medical officers in the jail but only one is appointed. As there is just one doctor in the prison, he refers the sick inmates to civil hospital in Gurugram, the official said

Along with knowing about the well-being of all the prisoners in the Bhondsi jail, Goyal also enquired about the facilities being provided to them and the behavior of the jail administration.

He also inspected the jail's kitchen and expressed satisfaction over the food being provided to the inmates.

"The Bhondsi jail has only 2G signal jammers, so 5G networks are operational on mobile phones. Taking advantage of this, several gangsters lodged in the jail are reportedly using mobile phones inside," Goyal said.

According to an official, as of December 2024, a total of 2,898 inmates are lodged in jail against a sanctioned capacity of 2,412. The inmate population comprised 2,269 male undertrials, 80 female undertrials, 532 male convicts and 17 female convicts.

Pioneer

NHRC carries out inspection at Gurugram's Bhondsi jail

<https://www.dailypioneer.com/2025/india/nhrc-carries-out-inspection-at-gurugram---s-bhondsi-jail.html#:~:text=Gangsters%20using%20mobile%20phones%2C%20lack,inspection%20at%20Gurugram's%20Bhondsi%20jail.>

Sunday, 06 April 2025 | Pioneer News Service | Gurugram

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Balkrishna Goyal also visited an old age home located in Mandawar village in Sohna area and took stock of the services and facilities being provided there.

Hindustan Times

1 doctor for over 2,800 inmates, gangsters using phones in Gurugram's Bhondsi jail, NHRC finds

<https://www.hindustantimes.com/cities/gurugram-news/1-doctor-for-over-2-800-inmates-gangsters-using-phones-in-gurugram-s-bhondsi-jail-nhrc-finds-101743859454088.html>

PTI | Apr 05, 2025 06:54 PM IST

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Hindustan

2800 कैदियों पर एक डॉक्टर, गैंगस्टर्स के हाथों में फोन; NHRC ने खोली गुरुग्राम के भोंडसी जेल की पोल

गुरुग्राम के भोंडसी जेल में कई कमियों का खुलासा हुआ है। एनएचआरसी ने मंगलवार को जेल का निरीक्षण किया था। इस दौरान गैंगस्टर्स द्वारा मोबाइल फोन का इस्तेमाल और डॉक्टरों की कमी समेत कई खामियां नजर आईं।

<https://www.livehindustan.com/ncr/1-doctor-for-over-2800-inmates-gangsters-using-phones-in-gurugram-bhondsi-jail-201743862028841.html>

5 अप्रैल 2025

गुरुग्राम के भोंडसी जेल में कई कमियों का खुलासा हुआ है। एनएचआरसी ने मंगलवार को जेल का निरीक्षण किया था। इस दौरान गैंगस्टर्स द्वारा मोबाइल फोन का इस्तेमाल और डॉक्टरों की कमी समेत कई खामियां नजर आईं।

गुरुग्राम की भोंडसी जेल में निरीक्षण के दौरान एनएचआरसी को गैंगस्टर्स द्वारा मोबाइल फोन का इस्तेमाल, 5जी सिग्नल जैमर की कमी, महिला मेडिकल स्टाफ की कमी और 2800 से अधिक कैदियों की देखभाल के लिए सिर्फ एक डॉक्टर जैसी खामियां मिलीं। मंगलवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के विशेष निगरानीकर्ता बालकृष्ण गोयल ने जेल का निरीक्षण किया।

निरीक्षण के दौरान गोयल ने पाया कि जेल में केवल एक ही डॉक्टर है। एनएचआरसी के एक अधिकारी ने बताया कि जेल में महिला कैदियों के लिए कोई महिला डॉक्टर नहीं है। इससे यह चिंता पैदा होती है कि बीमार महिलाएं पुरुष डॉक्टर से अपने स्वास्थ्य के मुद्दों पर कैसे चर्चा करेंगी। जेल के एक वरिष्ठ अधिकारी ने जेल में मेडिकल स्टाफ की कमी की बात स्वीकार की।

जेल में चिकित्सा अधिकारियों के लिए तीन पद स्वीकृत हैं, लेकिन केवल एक ही नियुक्त है। जेल में केवल एक ही डॉक्टर होने के कारण बीमार कैदियों को गुरुग्राम के सिविल अस्पताल में रेफर कर दिया जाता है। भोंडसी जेल में बंद सभी कैदियों का हालचाल जानने के साथ ही गोयल ने उन्हें दी जा रही सुविधाओं और जेल प्रशासन के व्यवहार के बारे में भी जानकारी ली। उन्होंने जेल की रसोई का भी निरीक्षण किया और कैदियों को दिए जा रहे भोजन पर संतोष व्यक्त किया।

गोयल ने कहा कि भोंडसी जेल में केवल 2जी सिग्नल जैमर हैं, इसलिए मोबाइल फोन पर 5जी नेटवर्क चालू है। इसका फायदा उठाकर जेल में बंद कई गैंगस्टर कथित तौर पर अंदर मोबाइल फोन का इस्तेमाल कर रहे हैं। एक अधिकारी के अनुसार, दिसंबर 2024 तक जेल में कुल 2898 कैदी बंद हैं, जबकि स्वीकृत क्षमता 2412 है।

कैदियों की संख्या में 2269 पुरुष विचाराधीन कैदी, 80 महिला विचाराधीन कैदी, 532 पुरुष दोषी और 17 महिला दोषी शामिल हैं। गोयल ने सोहना क्षेत्र के मंडावर गांव में स्थित वृद्धाश्रम का भी दौरा किया और वहां दी जा रही सेवाओं और सुविधाओं का जायजा लिया।

The Print Hindi

गुरुग्राम की भोंडसी जेल में 2,800 से अधिक कैदियों के लिए एक चिकित्सक: एनएचआरसी

<https://hindi.theprint.in/india/one-doctor-for-over-2800-inmates-at-gurugrams-bhondsi-jail-nhrc/803248/>

भाषा | 5 April, 2025 08:18 pm IST

गुरुग्राम, पांच अप्रैल (भाषा) हरियाणा में गुरुग्राम की भोंडसी जेल में निरीक्षण के दौरान राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) को गैंगस्टर्स द्वारा मोबाइल फोन के इस्तेमाल, 5जी सिग्नल जैमर की कमी, महिला चिकित्सा कर्मियों की कमी और 2,800 से अधिक कैदियों की देखभाल के लिए सिर्फ एक चिकित्सक जैसी कुछ समस्याएं मिलीं।

एनएचआरसी के विशेष निरीक्षक बालकृष्ण गोयल ने मंगलवार को निरीक्षण किया था।

एनएचआरसी के एक अधिकारी ने बताया कि निरीक्षण के दौरान गोयल ने पाया कि जेल में सिर्फ एक चिकित्सक है।

उन्होंने बताया कि जेल में महिला कैदियों के लिए कोई महिला चिकित्सक नहीं है, जिससे यह चिंता पैदा होती है कि बीमार महिलाएं पुरुष चिकित्सक से अपने स्वास्थ्य के मुद्दों पर कैसे चर्चा करती होंगी।

जेल के एक वरिष्ठ अधिकारी ने चिकित्सा कर्मियों की कमी की बात स्वीकार की।

अधिकारी ने बताया कि जेल में चिकित्सा अधिकारी के तीन पद स्वीकृत हैं, लेकिन वर्तमान में सिर्फ एक पद पर ही चिकित्सक नियुक्त है।

उन्होंने बताया कि जेल में सिर्फ एक ही चिकित्सक है, इसलिए वह बीमार कैदियों को गुरुग्राम के सरकारी अस्पताल में भेज देते हैं।

गोयल ने भोंडसी जेल में बंद सभी कैदियों का हालचाल जानने के साथ ही उन्हें दी जा रही सुविधाओं और जेल प्रशासन के व्यवहार के बारे में भी जानकारी ली।

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एक अधिकारी के अनुसार, दिसंबर 2024 तक जेल में कुल 2,898 कैदी बंद थे जबकि स्वीकृत क्षमता 2,412 है।

भाषा जितेंद्र देवेंद्र

देवेंद्र

यह खबर 'भाषा' न्यूज़ एजेंसी से 'ऑटो-फीड' द्वारा ली गई है। इसके कंटेंट के लिए दिप्रिंट जिम्मेदार नहीं है।

LatestLY

देश की खबरें | गुरुग्राम की भोंडसी जेल में 2,800 से अधिक कैदियों के लिए एक चिकित्सक: एनएचआरसी

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<https://hindi.theprint.in/india/one-doctor-for-over-2800-inmates-at-gurugrams-bhondsi-jail-nhrc/803248/>

एजेंसी न्यूज Bhasha | Apr 05, 2025 08:08 PM IST

गुरुग्राम, पांच अप्रैल हरियाणा में गुरुग्राम की भोंडसी जेल में निरीक्षण के दौरान राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) को गैंगस्टर्स द्वारा मोबाइल फोन के इस्तेमाल, 5जी सिग्नल जैमर की कमी, महिला चिकित्सा कर्मियों की कमी और 2,800 से अधिक कैदियों की देखभाल के लिए सिर्फ एक चिकित्सक जैसी कुछ समस्याएं मिलीं।

एनएचआरसी के विशेष निरीक्षक बालकृष्ण गोयल ने मंगलवार को निरीक्षण किया था।

एनएचआरसी के एक अधिकारी ने बताया कि निरीक्षण के दौरान गोयल ने पाया कि जेल में सिर्फ एक चिकित्सक है।

उन्होंने बताया कि जेल में महिला कैदियों के लिए कोई महिला चिकित्सक नहीं है, जिससे यह चिंता पैदा होती है कि बीमार महिलाएं पुरुष चिकित्सक से अपने स्वास्थ्य के मुद्दों पर कैसे चर्चा करती होंगी।

जेल के एक वरिष्ठ अधिकारी ने चिकित्सा कर्मियों की कमी की बात स्वीकार की।

अधिकारी ने बताया कि जेल में चिकित्सा अधिकारी के तीन पद स्वीकृत हैं, लेकिन वर्तमान में सिर्फ एक पद पर ही चिकित्सक नियुक्त है।

उन्होंने बताया कि जेल में सिर्फ एक ही चिकित्सक है, इसलिए वह बीमार कैदियों को गुरुग्राम के सरकारी अस्पताल में भेज देते हैं।

गोयल ने भोंडसी जेल में बंद सभी कैदियों का हालचाल जानने के साथ ही उन्हें दी जा रही सुविधाओं और जेल प्रशासन के व्यवहार के बारे में भी जानकारी ली।

गोयल ने जेल की रसोई का भी निरीक्षण किया और कैदियों को दिए जा रहे भोजन पर संतोष जताया।

गोयल ने कहा, “भोंडसी जेल में केवल 2जी सिग्नल जैमर हैं, इसलिए मोबाइल फोन पर 5जी नेटवर्क चालू है। इसका फायदा उठाते हुए जेल में बंद कई गैंगस्टर अंदर मोबाइल फोन का कथित तौर पर इस्तेमाल कर रहे हैं।”

एक अधिकारी के अनुसार, दिसंबर 2024 तक जेल में कुल 2,898 कैदी बंद थे जबकि स्वीकृत क्षमता 2,412 है।

(यह सिंडिकेटेड न्यूज़ फीड से अनएडिटेड और ऑटो-जेनरेटेड स्टोरी है, ऐसी संभावना है कि लेटेस्टली स्टाफ द्वारा इसमें कोई बदलाव या एडिट नहीं किया गया है)

Orissa Post

NHRC directs Bhadrak SP to expedite probe, rescue missing minor

<https://www.orissapost.com/nhrc-directs-bhadrak-sp-to-expedite-probe-rescue-missing-minor/>

Post News Network | Updated: April 5th, 2025, 09:29 IST

Kendrapara: The National Human Rights Commission (NHRC) has directed the Superintendent of Police (SP), Bhadrak, to expedite the investigation on a priority basis to rescue the missing minor child. The apex rights body further asked the Bhadrak SP to submit a status report within four weeks, failing which the commission shall be constrained to invoke coercive processes under Section 13 of the Protection of Human Rights Act, 1993.

The NHRC passed the order while acting on a petition filed by Sagar Kumar Jena, a human rights activist. The activist, quoting reports published by various newspapers July 29, 2024, alleged in his petition that a one-and a-half-year-old boy was kidnapped by two persons in the Bhandaripokhari area of Bhadrak district. The child's mother reportedly alleged that her son was kidnapped by one of her close relatives, Alok, who had been frequently visiting her house. She sought the intervention of the commission in the matter. The commission has asked the SP to ensure that the additional and complete report is submitted no later than May 11, 2025, for further consideration.

Janta Se Rishta

NHRC ने भद्रक एसपी को लापता नाबालिग की तलाश तेज करने का निर्देश दिया

<https://jantaserishta.com/local/odisha/nhrc-directs-bhadrak-sp-to-speed-up-search-for-missing-minor-3934780>

Kiran5 Apr 2025 10:51 AM

Kendrapara केंद्रपाड़ा: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने भद्रक के पुलिस अधीक्षक (एसपी) को लापता नाबालिग बच्चे को बचाने के लिए प्राथमिकता के आधार पर जांच में तेजी लाने का निर्देश दिया है। शीर्ष मानवाधिकार निकाय ने भद्रक एसपी को चार सप्ताह के भीतर स्थिति रिपोर्ट प्रस्तुत करने के लिए कहा, ऐसा न करने पर आयोग मानवाधिकार संरक्षण अधिनियम, 1993 की धारा 13 के तहत बलपूर्वक प्रक्रिया लागू करने के लिए बाध्य होगा।

एनएचआरसी ने मानवाधिकार कार्यकर्ता सागर कुमार जेना द्वारा दायर याचिका पर कार्रवाई करते हुए यह आदेश पारित किया। कार्यकर्ता ने 29 जुलाई, 2024 को विभिन्न समाचार पत्रों में प्रकाशित रिपोर्टों का हवाला देते हुए अपनी याचिका में आरोप लगाया कि भद्रक जिले के भंडारीपोखरी इलाके में दो व्यक्तियों ने डेढ़ साल के बच्चे का अपहरण कर लिया। बच्चे की मां ने कथित तौर पर आरोप लगाया कि उसके बेटे का अपहरण उसके एक करीबी रिश्तेदार आलोक ने किया, जो अक्सर उसके घर आता-जाता रहता था। उसने मामले में आयोग से हस्तक्षेप करने की मांग की। आयोग ने एसपी से यह सुनिश्चित करने को कहा है कि अतिरिक्त और पूर्ण रिपोर्ट 11 मई, 2025 से पहले आगे के विचार के लिए प्रस्तुत कर दी जाए।

TheCommuneMag

Complaint Filed With NHRC To Take Action Against Loyola College For Denying Admissions To Non-Christians In M.A. Philosophy Course

<https://thecommunemag.com/ngo-watchdog-urges-nhrc-to-take-action-against-loyola-college-for-religious-discrimination-in-m-a-philosophy-admissions/>

April 5, 2025 | The Commune

NGO watchdog, Legal Rights Protection Forum (LRPF), has appealed to the National Human Rights Commission to take action against Loyola College in Chennai for allegedly denying non-Christian students equal access to education. The forum claims that the college is violating fundamental rights by not offering the M.A. Philosophy course (affiliated with the University of Madras) to non-Christians, instead reserving it exclusively for Christian students, displaying favoritism and discrimination.

In a social media post, the Legal Rights Protection Forum stated, “Urged @India_NHRC to take strict action against Loyola College, Chennai for religious discrimination—offering M.A. Philosophy (in affiliation with UoM) exclusively to Christian students, denying non-Christians equal educational opportunities & violating their fundamental rights.”

This request comes amid an ongoing scandal involving Loyola College, which the LRPF has been addressing. Despite the college’s affiliation with the University of Madras, no action has been taken by the university regarding these allegations. Previously, the LRPF raised a complaint against the Registrar of the University of Madras, Prof. S. Elumalai, accusing him of endorsing large-scale academic fraud linked to Loyola College. The complaint, submitted to the Governor of Tamil Nadu, calls for disciplinary action against the registrar and the cancellation of M.A. Philosophy degree certificates issued fraudulently under the university’s name.

The complaint alleges that Loyola College has been running its M.A. Philosophy program at an unapproved off-campus location, Satya Nilayam, a Jesuit missionary training center. Despite this, students at Satya Nilayam allegedly received degrees bearing the University of Madras’s official logo, in violation of university rules.

Key Allegations In The Complaint

Unauthorized Off-Campus Operations: The M.A. Philosophy program, officially affiliated with Loyola College, is allegedly being conducted at Satya Nilayam, which is not an approved campus under the University of Madras.

Manipulation of Online Records: Following the previous complaint filed on February 27, 2025, Satya Nilayam allegedly removed all references to Loyola College from its official website—an attempt to erase evidence of wrongdoing. However, digital archives like the Wayback Machine retain historical records, confirming the prior affiliation.

Fraudulent Issuance of Degrees: The complaint includes a copy of an M.A. Philosophy degree certificate issued in 2005 under the name of the University of Madras to a student enrolled at Satya Nilayam instead of Loyola College.

Failure of University Oversight: The University of Madras allegedly failed to conduct mandatory inspections of Loyola College’s campus, leading to unchecked violations. Additionally, an RTI

response from 2023 shockingly revealed that the university had “lost” the original affiliation order for Loyola College.

Potential National Security Violations: The forum claims that Loyola College has been inviting foreign nationals under the pretense of academic studies but instead providing missionary training at Satya Nilayam—a possible breach of Indian visa regulations and a national security concern.

The Legal Rights Protection Forum has urged the Tamil Nadu Governor to:

Initiate disciplinary proceedings against the Registrar of the University of Madras for failing to prevent or investigate the alleged fraud.

Cancel all M.A. Philosophy degrees issued by Loyola College since 1998 under the University of Madras’ name.

Direct law enforcement agencies to investigate and register an FIR against Loyola College management for academic fraud and misuse of university credentials.

Despite the severity of the allegations, neither Loyola College nor the University of Madras has issued an official statement in response to the complaint. Academic circles and student communities are now demanding greater transparency and accountability in the university’s affiliation policies.

As the controversy unfolds, the Tamil Nadu government and higher education authorities are expected to take cognizance of the issue, with many calling for an independent inquiry into the matter.

Frontline Magazine

Policing with prejudice: Report finds caste and religious bias among law enforcers

Among Delhi's police, a worrying 62 per cent believe that Muslims are more "naturally inclined" towards crime.

<https://frontline.thehindu.com/news/bias-in-indian-policing-report-2025/article69415354.ece>

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Vedaant Lakhera

Do law enforcement authorities carry out their duties objectively or with societal bias? The Status of Policing in India Report (SPIR) 2025 finds that caste, religion, and political affiliation often play a decisive role in shaping police perceptions and influencing their actions. The SPIR, published by the NGO Common Cause and Lokniti Programme of the Centre for the Study of Developing Societies (CSDS) is based on a survey over 17 States and covering 8,276 personnel across urban and rural areas.

This bias not only shapes initial interactions but can also affect decisions on investigation, enforcement, and legal proceedings finds the study, which surveyed a broad spectrum of law enforcement personnel, including constables, upper subordinate officers ranging from assistant sub-inspectors to deputy superintendents of police, and senior officials from the Indian Police Service.

More than a quarter (27 per cent) of officials justified mob violence in cases of sexual harassment or kidnapping, implying they condone the public taking justice into their own hands, effectively legitimising vigilantism.

There also appears to be a lack of compliance towards arrest procedures across States, the report stated: Only 41 per cent of police personnel said these procedures were "always followed", while 21 per cent admitted to "rarely" or "never" complying with them. Karnataka fared the worst, with a staggering 70 per cent of its officials acknowledging they "rarely" or "never" follow prescribed procedures, while Kerala police demonstrated the highest compliance, with 94 per cent of officials adhering to proper arrest protocols.

In Gujarat, police exhibited the highest level of bias in their perception of Dalits and Adivasis, who they believed were "naturally inclined to commit crimes". Among its personnel, 68 per cent hold this view about Dalits, while 56 per cent believe the same about Adivasis. Among Delhi's police, which comes under the jurisdiction of the Ministry of Home Affairs, a worrying 62 per cent believe that Muslims are more "naturally inclined" towards crime.

Paramjeet Singh, secretary of the People's Union for Democratic Rights, said that the police cannot be held entirely responsible for such partisan actions, as they are ultimately a reflection of the broader state apparatus and function within the framework of state policies. "The heavy restrictions placed on Eid prayers, barring Muslims from praying on roads, footpaths, or even rooftops, for instance, reflects an effort to confine their religious expression to private spaces. In contrast, large-scale Hindu religious gatherings, such as Bhandaras, Kanwar Yatras, and the state-backed Kumbh Mela, face no such curtailment." Singh told Frontline.

There are also glaring inconsistencies and underreporting in official records of custodial deaths, finds the report. In 2020 alone, the National Crime Records Bureau (NCRB) documented 76 custodial deaths, while the National Human Rights Commission (NHRC) recorded 90, revealing a data disparity across agencies. “NHRC’s guidelines makes it mandatory for the police to report every custodial death within 24 hours to the commission. But often, a deliberate the police do not do so, because informing them means that they will begin investigating”, he Singh.

In 2022, judicial inquiries were ordered in only 35 per cent of the cases of deaths in police custody, the report states.

Mihir Desai, vice president of People’s Union for Civil Liberties, told Frontline there was a need for a robust system to hold the police accountable. “The Supreme Court, in its ruling on Prakash Singh vs. The Union of India, mandated the creation of a police complaint mechanism. However, for true accountability, the mechanism must include independent members from civil society rather than just police personnel: If the police are going to investigate cases against themselves, there is a good chance that nothing much will come out of it”.

The findings also reveal homophobia and transphobia within the police force. Around 38 per cent of respondents believe hijras and transgender individuals are “naturally prone to committing crimes”, reflecting dangerous stereotyping. Even more alarmingly, 57 per cent of police personnel surveyed believe that queer individuals have a negative influence on society, raising serious concerns about their treatment within the criminal justice system.

Yes Punjab News

Girl trafficked from Bengal rescued by Delhi Police

<https://yespunjab.com/girl-trafficked-from-bengal-rescued-by-delhi-police/>

New Delhi, April 5, 2025

National Human Rights Commission (NHRC) member Priyank Kanoongo on Saturday said that a girl hailing from West Bengal who was trafficked to the national capital has been rescued by the Delhi Police from a brothel here.

Taking to X, he wrote: “Today, on my instructions, Delhi Police conducted a rescue operation and rescued a girl from West Bengal from a brothel in GB Road red light area. Informant Mission Mukti Foundation told that the accused named Mohammad Ghazi from South 24 Parganas had trapped the victim girl in the trap of love, trafficked her to Delhi and sold her to a brothel where she was being forced into prostitution.”

Human trafficking remains one of the major challenges to tackle for the law enforcement agencies despite the vigilance maintained by the security personnel to curb and check it.

The Ministry of Home Affairs has set up an Anti-Trafficking Cell to deal with matters relating to law enforcement response on trafficking, which are subject matters of the Department of Women & Child Development.

According to a note: “The Cell provides suitable guidelines to the States/UTs from time to time for strengthening law enforcement response in tackling human trafficking. It also acts as an interface with other Ministries like Ministry of Women & Child Development, Ministry of External Affairs, Ministry of Labour & Employment, Ministry of Railways etc. to address the issues of human trafficking.

The Anti Trafficking Cell also provides guidance and assistance to the State and UTs for holding State level conferences and Judicial Colloquiums with a view to sensitizing the concerned officers, including Police officers, Judicial officers and other stakeholders in the States and UTs about Human Trafficking. The Anti Trafficking cell is also responsible for signing bilateral /multilateral MoUs with various countries to address the issue of Human Trafficking and participation in national /international meetings/conferences.”

Notably, Priyank Kanoongo is also the former chairperson of the National Commission for Protection of Child Rights (NCPCR) — a statutory body that has been established by an Act of Parliament.

It functions under the aegis of Ministry of Women and Child Development.

The NCPCR is mandated “to ensure that all Laws, Policies, Programmes, and Administrative Mechanisms align with the Child Rights perspective as enshrined in the Constitution of India and the UN Convention on the Rights of the Child”.(Agency)